

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 01

WEDNESDAY, DECEMBER 11, 2024, AT 10:15 A.M.

HON'BLE THE ACTING CHIEF JUSTICE
AND

HON'BLE MR. JUSTICE PANKAJ PUROHIT
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TAX AND EXCISE (APPEALS, REVISIONS AND APPLICATIONS), WRIT PETITIONS (MISC. BENCH) INCLUDING P.I.LS. AND MATTERS RELATED TO THE P.I.LS, SPECIAL APPEALS, WRIT PETITION SERVICE BENCH(INCLUDING ALL SERVICE MATTERS PERTAINING TO ALLOCATION OF CADRE), CONTEMPT APPEALS, COMPANY APPEALS, CRIMINAL CONTEMPT PETITIONS, MATTERS TO BE HEARD BY THE COMMERCIAL APPELLATE DIVISION, DIVISION BENCH CRIMINAL WRIT PETITIONS, DIVISION BENCH CRIMINAL APPEALS, CRIMINAL REVISIONS, CRIMINAL JAIL APPEALS, CRIMINAL GOVT. APPEALS, ALL HABEAS CORPUS PETITIONS, ALL APPEALS (INCLUDING UNDER THE FAMILY COURT ACTS) HEARD BY DIVISION BENCH, MATTERS IN WHICH CONSTITUTIONAL VALIDITY OF ANY ENACTMENT, ORDINANCE, RULE, BYE-LAW, REGULATION, POLICY ETC. HAVING THE FORCE OF LAW IS CHALLENGED, DEATH REFERENCE AND OTHER ASSIGNED MATTERS-ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	HABC/37/2024	KRISHAN PAL Versus STATE OF UTTARAKHAND AND OTHERS	AJAY VEER PUNDIR	G.A.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
* FRESH CASES FOR ADMISSION *				
2	HABC/39/2024	ROHIT SAINI Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME DEHRADUN AND OTHERS	AJAY JOSHI VIKAS BAHUGUNA	G.A.
3	WPIL/189/2024	ELAM SINGH RANA Versus STATE OF UTTARAKHAND AND OTHERS	YASH BISHT VIKAS BAHUGUNA	C.S.C.
4	WPMB/540/2024	MS MATHURA DATT PANDEY AND SONS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	S S CHAUHAN C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
5	WPMB/548/2024	HINDUSTAN CONSTRUCTION COMPANY LIMITED Versus UNION OF INDIA AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	SHOBHIT SAHARIA C.S.C. DEPUTY S.G.
WITH IA/1/2024 FOR STAY APPLICATION				
6	WPMB/556/2024	ANJUMAN ISLAMIA NAINITAL	A N SHARMA	C.S.C.

		THOUGH ITS VICE PRESIDENT Versus STATE OF UTTARAKHAND AND OTHERS	MOHD MATLUB	
	WITH IA/1/2024 FOR STAY APPLICATION			
7	WPMB/557/2024	BHARU SINGH CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	LOKENDRA DOBHAL DEVANG DOBHAL SHUBHANG DOBHAL	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
8	WPMB/564/2024	SUBHASH CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
9	WPMB/565/2024	VEENA AGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
10	WPMB/566/2024	KAPIL KUMAR AGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG JAI KRISHNA PANDEY	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
11	WPMB/567/2024	MS MANAV STONE CRUSHER Versus STATE OF UTTARAKHAND AND ANOTHER	BHUPESH KANDPAL	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
12	WPSB/743/2024	BHARAT PAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	S S YADAV	PANKAJ MIGLANI C.S.C. MENKA TRIPATHI
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
13	WPSB/756/2024	KESHVA NAND Versus UNION OF INDIA AND OTHERS	MANOKAM NAUTIYAL MOHD MATLUB	S S CHAUHAN DEPUTY S.G.
14	WPSB/758/2024	AMARNATH SINGH Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT	RAMJI SHRIVASTAVA SHIVANAND BHATT

				C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
15	WPSB/760/2024	RAKESH CHANDRA GAIROLA Versus STATE OF UTTARAKHAND AND OTHERS	SS YADAV	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
	CONNECTED WITH			
15(1)	WPSB/56/2023	MAHIPAL SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	GANESH KANDPAL RAJAT PANDEY	C.S.C.
	WITH IA/2/2023 FOR MISCELLANEOUS APPLICATION IA/3/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
16	WPSB/762/2024	ABHASH SINGH Versus STATE OF UTTARAKHAND AND OTHERS	KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA MANEESH BISHT VIPUL SHARMA	BHUWAN BHATT C.S.C. BHUWAN BHATT
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
17	CRLA/765/2024	VIJAY AND ANOTHER Versus STATE OF UTTARAKHAND	SARITA BISHT PIYUSH SAMMAL LALIT SINGH SAMMAL R S SAMMAL	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
18	CRLA/766/2024	RADHESHYAM AND OTHERS Versus STATE OF UTTARAKHAND	SARITA BISHT PIYUSH SAMMAL LALIT SINGH SAMMAL R S SAMMAL	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
19	WPCRL/1341/2024	RAJEEV KUMAR GOEL Versus STATE OF UTTARAKHAND AND OTHERS	LOKENDRA DOBHAL DEVANG DOBHAL PRATUL KUMAR	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
	* TIME BARRED (FRESH CASES) *			
20	ITA/22/2024	COMMISSIONER OF INCOME TAX EXEMPTION Versus UTTARANCHAL VAN VIKAS NIGAM	HARI MOHAN BHATIA	V K KAPARUWAN

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION

21	ITA/23/2024	COMMISSIONER OF INCOME TAX EXEMPTION Versus UTTARANCHAL VAN VIKAS NIGAM	HARI MOHAN BHATIA	V K KAPARUWAN
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WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR EXEMPTION APPLICATION

22	ITA/24/2024	COMMISSIONER OF INCOME TAX EXEMPTION Versus UTTARANCHAL VAN VIKAS NIGAM	HARI MOHAN BHATIA	V K KAPARUWAN
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WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR EXEMPTION APPLICATION

23	ITA/25/2024	COMMISSIONER OF INCOME TAX EXEMPTION Versus UTTARANCHAL VAN VIKAS NIGAM	HARI MOHAN BHATIA	V K KAPARUWAN
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WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR EXEMPTION APPLICATION

24	AO/455/2024	LALIT MOHAN Versus AARTI AND OTHERS	PRADEEP KUMAR CHAUHAN ASHISH KUMAR JEMINI NAVEEN SINGH MER	
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WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION

*** FRESH CASES AS DEFECTIVE ***

25	WPCRL/1345/2024	SHANU AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL ADHIKARI	G.A.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** JUST AFTER FRESH MATTERS ***

26	WPMS/1933/2021	PRAMOD PANDEY AND ANOTHER Versus UNION OF INDIA AND OTHERS	BHUPESH KANDPAL GURBANI SINGH SUKHWANI SINGH	PIYUSH GARG KANWALJIT SINGH C.S.C. SHIV PANDE AJAR RAB KAILASH CHANDRA (FOR CAVEATOR) DEPUTY S.G.
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WITH

IA/2/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT
IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2022 FOR EXPEDITE

CONNECTED WITH

26(1) WPMS/1054/2021 KULDEEP ARORA AND OTHERS GURBANI SINGH PIYUSH GARG
Versus KANWALJIT
UNION OF INDIA AND OTHERS SINGH

C.S.C.
AZMEEN
DEPUTY S.G.

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION
IA/4/2021 FOR INTERIM RELIEF APPLICATION
IA/5/2021 FOR EXEMPTION APPLICATION
IA/6/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

26(2) WPMS/1055/2021 MAJOR DEVENDER SINGH AND GURBANI SINGH PIYUSH GARG
OTHERS KANWALJIT
Versus SINGH
UNION OF INDIA AND OTHERS C.S.C.

AZMEEN
DEPUTY S.G.

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION
IA/4/2021 FOR INTERIM RELIEF APPLICATION
IA/5/2021 FOR EXEMPTION APPLICATION
IA/6/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

26(3) WPMS/1056/2021 RAKESH GAMBHIR AND OTHERS GURBANI SINGH PIYUSH GARG
Versus KANWALJIT
UNION OF INDIA AND OTHERS SINGH

C.S.C.
DEPUTY S.G.

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION
IA/4/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

26(4) WPMS/1656/2021 WELHAM BOYS SCHOOL SOCIETY PIYUSH GARG C.S.C.
THROUGH ITS SECRETARY AND KANWALJIT SINGH

ANOTHER
Versus
STATE OF UTTARAKHAND AND
ANOTHER

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

26(5) WPMS/1664/2021 HOPETOWN HIGH SCHOOL PIYUSH GARG C.S.C.
SOCIETY THROUGH ITS KANWALJIT
AUTHORIZED REPRESENTATIVE SINGH

Versus
STATE OF UTTARAKHAND AND
ANOTHER

WITH
IA/1/2021 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

26(6)	WPMS/1974/2021	GAYYATRI BODDEPALLI (MINOR) Versus STATE OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL GURBANI SINGH SUKHWANI SINGH	PIYUSH GARG KANWALJIT SINGH C.S.C.
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WITH
IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2023 FOR URGENCY APPLICATION
IA/5/2023 FOR INTERIM RELIEF APPLICATION

27	WPSB/359/2024	MUNISH KUMAR KARARHA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL BRIJENDRA SINGH K K TIWARI VINAY KUMAR	S S CHAUHAN C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/4/2024 FOR URGENCY APPLICATION

*** ADMISSION MATTERS (AFTER FRESH) ***

28	WPSB/274/2021	BISHWAJEET KUMAR PANDEY Versus STATE OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL	YOGESH KUMAR PACHOLIA SUNIL UPADHYAYA C.S.C.
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WITH
IA/1/2021 FOR EXEMPTION APPLICATION
IA/2/2021 FOR STAY APPLICATION
IA/3/2021 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/4/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

29	WPCRL/2304/2021	VISHAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL	PIYUSH GARG G.A.
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WITH
IA/2/2021 FOR INTERIM ORDER VACATION APPLICATION
IA/3/2022 FOR INTERIM ORDER VACATION APPLICATION

30	WPCRL/431/2023	SHRI GURU RAM RAI INSTITUTE OF MEDICAL AND HEALTH SCIENCES Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY SHUBHANG DOBHAL SAGAR GAUR	G.A.
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31	WPCRL/1255/2023	KRISHNAKANT AND ANOTHER Versus STATE OF UTTARAKHAND	VIKAS ANAND (AMICUS CURIAE)	G.A.
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- 32 WPCRL/413/2024 FARIDA BEGUM BHUPESH G.A.
Versus KANDPAL
STATE OF UTTARAKHAND AND
OTHERS
- WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
- 33 WPMB/560/2024 GARIMA ARORA SIDDHANT C.S.C.
Versus TIWARI R P SINGH (FOR
STATE OF UTTARAKHAND AND DEVANSHI JOSHI CAVEATOR)
OTHERS
- WITH
IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

- 34 IA/1061/2024 FOR BAIL APPLICATION
IN
CRLA/308/2013 JAGBEER SINGH PRADEEP G.A.
Versus CHAMYAL
STATE OF UTTARAKHAND BIBEK TRIPATHI
RAJ KUMAR
SINGH
R V S KHOKHER
- 35 IA/3/2024 FOR SHORT TERM BAIL APPLICATION
IN
CRJA/17/2023 LUCKY MOHD SAFDAR G.A.
Versus MOHD MATLOOB
STATE OF UTTARAKHAND (AMICUS
CURIAE)
- CONNECTED WITH
- 35(1) CRLA/439/2022 DINESH MOHD SAFDAR G.A.
Versus
STATE OF UTTARAKHAND
- CONNECTED WITH
- 35(2) CRLA/441/2022 DINESH MOHD SAFDAR G.A.
Versus
STATE OF UTTARAKHAND

*** ORDERS ON APPLICATIONS ***

- 36 CRMA/11072/2018 FOR BAIL APPLICATION
CRMA/2333/2019 FOR MISCELLANEOUS APPLICATION
CRMA/4072/2019 FOR MISCELLANEOUS APPLICATION
IA/11073/2023 FOR MISCELLANEOUS APPLICATION
IN
CRJA/33/2017 CHANDRA PRAKASH PANDEY RAJENDRA ARYA G.A.
ALIAS CHARU PANDEY AND
ANOTHER
Versus
STATE OF UTTARAKHAND
- 37 CLMA/7097/2020 FOR INTERIM RELIEF APPLICATION

IA/7098/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/7099/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/7100/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/7101/2024 FOR WITHDRAWAL

IN

WPPIL/163/2020	CITIZENS INITIATIVE FOR CHANGE (REGD. TRUST) Versus STATE OF UTTARAKHAND AND OTHERS	SIDDHARTHA SAH VIBHOR MAHESHWARI MAYANK DATTA	ASHISH JOSHI ATUL BAHUGUNA RAHUL CONSUL C.S.C. DEPUTY S.G.
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38 MCC/2/2024 FOR TIME EXTENSION APPLICATION
IN

WPSB/212/2024	VINEETA NEGI PANWAR Versus UNION OF INDIA AND OTHERS	SHOBHIT SAHARIA	AJAY SINGH BISHT DEPUTY S.G.
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39 IA/1/2024 FOR BAIL APPLICATION
IA/2/2024 FOR EXEMPTION APPLICATION
IA/3/2024 FOR MISCELLANEOUS APPLICATION
IN

CRLA/260/2024	SITARA Versus STATE OF UTTARAKHAND	PANKAJ MIGLANI LALIT MIGLANI REEMA RANA VARNAV SEMWAL MALA DHAWAN AKIB AHMED GEETA SAJWAN SHRUTI JOSHI (LEGAL AID	G.A.
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40 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR IMPLEADMENT APPLICATION
IN

WPMB/545/2024	MS ADWAY Versus EXECUTIVE OFFICER NAGAR PALIKA PARISHAD	GANESH KANDPAL RAHUL ADHIKARI	B D PANDE
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*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***

41 MCC/13395/2024 FOR REVIEW APPLICATION
IA/13396/2024 FOR DELAY CONDONATION APPLICATION
IA/13397/2024 FOR INTERVENTION APPLICATION
IN

WPMB/566/2001	REGISTRAR HIGH COURT Versus STATE AND ORS	B.D UPADHYAYAY SHARAD SHARMA RAMAN KUMAR SHAH (IN PERSON) AMIT BHATT LALIT SHARMA M.C.PANDE 4	DUSHYANT MAINALI RAJENDRA DOBHAL SYED NADIM KUNWAR VIKRAMADITYA SHAH SANDEEP KOTHARI LALIT TEWARI &
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D.S.PATNI	S.C.DUMKA
VIPUL SHARMA	SIDDHARTHA
B.S.NEGI	SAH
SANJAY	_____
KAUSHIK,	SIDDHARATH
TANVEER ALAM	SAH
KHAN, ARAVIND	NIKHIL BHATT
VASHIST	NEERAJ TIWARI
	ALOK SINGH,
	MUMNISH
	BHARDWAJ,
	VISHWA DEEPAK
	SHOBHIT
	SAHARIA
	SYED NADIM
	MUNISH
	BHARADWAJ,
	VISHWA DEEPAK
	C.S.C ,SUSHIL
	VASHISTH,PARE
	SH TRIPATHI

NOTE : MENTIONED CASE.

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Causelists generated for Bench ID- 1170 and causlist ID- (1001) 10/12/2024 05:56:22 pm(107)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER-03

WEDNESDAY, DECEMBER 11, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION MISC. SINGLE UNDER ARTICLE 226 CONSTITUTION OF INDIA, WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 & 227 OF THE CONSTITUTION OF INDIA OF THE YEAR 2022 & ONWARDS. - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPCRL/1344/2024	SOHAN LAL SAINI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	BILAL AHMED	A K BENIWAL G.A.
	WITH IA/1/2024 FOR COMPOUNDING APPLICATION			
2	WPCRL/1348/2024	RAHUL KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	APOORV CHAUHAN VIKRAMADITYA SHAH MEDHA PANDE	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
3	WPCRL/1350/2024	ABHISHEK BHARWAL Versus STATE OF UTTARAKHAND AND OTHERS	NANDAN ARYA M S DHAPOLA	G.A.
4	WPCRL/1358/2024	RAJIV NAYAN NAUTIYAL Versus STATE OF UTTARAKHAND AND OTHERS	RAMJI SHRIVASTAVA VIKRAM SINGH DHAPOLA	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
5	WPCRL/1359/2024	ASHUTOSH NAUTIYAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	RAMJI SHRIVASTAVA VIKRAM SINGH DHAPOLA	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
6	WPCRL/1361/2024	MADHU KOHLI Versus STATE OF UTTARAKHAND AND OTHERS	AKRAM PARVEZ	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	WPCRL/1362/2024	MADHU KOHLI	AKRAM PARVEZ	G.A.

Versus
STATE OF UTTARAKHAND AND
OTHERS

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

8	WPMS/1368/2024	MS SHREE RAM TRADERS Versus NATIONAL FACELESS ASSESSMENT CENTRE NFAC	ESHAN SACHDEVA	HARI MOHAN BHATIA
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WITH
IA/1/2024 FOR STAY APPLICATION

9	WPMS/2653/2024	MAA SHEETLA DISTRIBUTORS PRIVATE LTD Versus STATE OF UTTARAKHAND AND ANOTHER	PRADEEP KUMAR CHAUHAN BHUPESH KANDPAL	C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

10	WPMS/2660/2024	MAA SHEETLA DISTRIBUTORS PRIVATE LTD Versus STATE OF UTTARAKHAND AND ANOTHER	PRADEEP KUMAR CHAUHAN BHUPESH KANDPAL	C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

11	WPMS/3161/2024	SABBU Versus NAGAR PALIKA PARISHAD RAMNAGAR AND ANOTHER	BHUPESH KANDPAL	C.S.C. B D PANDE
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WITH
IA/1/2024 FOR STAY APPLICATION

12	WPMS/3209/2024	DINESH CHANDRA YADAV AND OTHERS AND OTHERS Versus THE STATE OF UTTARAKHAND AND OTHERS	TILAK RAM SHARMA ASIHWARYA SINGH DHANANJAY KUMAR	RAMJI SHRIVASTAVA SHIVANAND BHATT C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

13	WPMS/3302/2024	RAJENDRA SINGH RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

14	WPMS/3354/2024	SHOUKAT QURESHI Versus STATE OF UTTARAKHAND AND OTHERS	RAVI BISHT	C.S.C. RAJEEV BISHT
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WITH
IA/1/2024 FOR STAY APPLICATION

15	WPMS/3356/2024	JAKHMOLA AGENCY MANDOLA BHAWAN Versus UNION OF INDIA AND OTHERS	VIJAY KHANDURI	C.S.C. AJAY SINGH BISHT DEPUTY S.G.
		WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR IMPLEADMENT APPLICATION		
16	WPMS/3359/2024	SOHAN SINGH Versus SUB DIVISIONAL MAGISTRATE DOIWALA DEHRADUN AND ANOTHER	VISHWA PRAKASH BAHUGUNA SHIVANSH BAHUGUNA	C.S.C.
17	WPMS/3378/2024	DEEPAK PUNDIR AND ANOTHER Versus DEPUTY COMMISSIONER -2 STATE TAX DEHRADUN AND OTHERS	PIYUSH GARG	C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION		
18	WPMS/3379/2024	SHRI DEVI SAMAD ADHYATMIK SANSKRIT MAHAVIDYALAYA Versus STATE OF UTTARAKHAND AND OTHERS	RAMJI SHRIVASTAVA N K ADHIKARI	C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
19	WPMS/3383/2024	DEEPAK PUNDIR Versus DEPUTY COMMISSIONER-2 STATE TAX DEHRADUN AND OTHERS	PIYUSH GARG	C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION		
20	WPMS/3384/2024	DEEPAK PUNDIR Versus DEPUTY COMMISSIONER-2 STATE TAX DEHRADUN AND OTHERS	PIYUSH GARG	C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION		
21	WPMS/3394/2024	ZUNAID ALI Versus STATE OF UTTARAKHAND AND OTHERS	I D PALIWAL	C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
22	WPMS/3413/2024	M/S SUSHANT PANT HAVING ITS PLACE OF BUSINESS Versus STATE OF UTTARAKHAND AND OTHERS	PARITOSH DALAKOTI MAMTA BISHT	SHOBHIT SAHARIA C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		

23 WPMS/3415/2024 M/S SUSHANT PANT HAVING ITS PLACE OF BUSINESS Versus STATE OF UTTARAKHAND AND OTHERS PARITOSH DALAKOTI MAMTA BISHT SHOBHIT SAHARIA C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** FRESH CASES AS DEFECTIVE ***

24 WPMS/1731/2024 HARSHPAL SINGH CHAND Versus SECRETARY DEPARTMENT OF EDUCATION AND OTHERS NAVNISH NEGI C.S.C.

*** JUST AFTER FRESH MATTERS ***

25 WPCRL/1318/2024 DALIP SINGH BOHRA Versus STATE OF UTTARAKHAND AND OTHERS ARJUN ARORA AISHWARYA THAPLIYAL ABHISHEK VERMA G.A.

WITH
IA/1/2024 FOR STAY APPLICATION

*** OLD MATTERS ***

26 CRLR/231/2005 STATE OF UTTARAKHAND Versus LEARNED SPECIAL JUDGE G.A. ADDL LOKENDRA DOBHAL SANDEEP TANDON PAWAN MISHRA ADITYA SINGH PRASHANT KHANNA JAYVARDHAN KANDPAL SANGEETA BHARDWAJ ADITYA SINGH

WITH
IA/11495/2020 FOR MISCELLANEOUS APPLICATION

*** ADMISSION MATTERS (AFTER FRESH) ***

27 WPMS/1830/2024 SWAJAL KARAMCHARI SANGH AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS M C PANT NEERAJ GARG C.S.C.

28 WPMS/3046/2024 NIRMAL SINGH CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS S K MANDAL C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION

29 WPMS/3272/2024 MANSOOR ALI Versus HEMANT SINGH MAHRA KHUSHBOO TIWARI SHARMA

WITH
IA/1/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS ***

- 30 IA/17481/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IA/17482/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/17483/2023 FOR MISCELLANEOUS APPLICATION
IA/17484/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/17485/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/17486/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IA/17488/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY AFFIDAVIT
IN
SA/1611/1998 NAGESH CHANDRA PANT AND LOKENDRA C.S.C.
OTHERS DOBHAL
Versus DEVANG
STATE OF UTTAR PRADESH (NOW DOBHAL
UTTARAKHAND) THROUGH ASHOK JOSHI
DEPUTY COMMISSIONER, G D JOSHI
ALMORA ANUP KUMAR
VERMA
- 31 IA/16129/2023 FOR SUBSTITUTION APPLICATION
IA/16130/2023 FOR DELAY CONDONATION APPLICATION
IA/16131/2023 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/16132/2023 FOR DELAY CONDONATION APPLICATION
IN
SA/28/2014 SNEH LATA TIWARI AND OTHERS ADITYA SINGH MOHD.
Versus NEERAJ GARG MATLOOB,
RANJEET SINGH VERMA AND PRANAV SINGH MANOKAM
OTHERS DHARMENDRA NAUTIYAL
BARTH WAL
SUDHIR KUMAR,
ANANT KUMAR
AGARWAL
S.C. VIRMANI
- 32 CLMA/4168/2017 FOR INTERIM RELIEF APPLICATION
MCC/4169/2024 FOR RESTORATION APPLICATION
IA/4170/2024 FOR DELAY CONDONATION APPLICATION
IN
WPMS/979/2017 THE GARHWAL MOTOR OWNER AMAR SHUKLA ASHISH JOSHI
UNION LIMITED C.S.C.
Versus
STATE OF UTTARAKHAND
THROUGH PRINCIPAL SECRETARY
AND OTHERS
- 33 IA/8/2023 FOR MISCELLANEOUS APPLICATION
IA/11/2024 FOR SUBSTITUTION APPLICATION
IN
C482/2414/2019 MANIK GOYAL ANIL KUMAR GHANSHYAM
Versus P. S. BISHT JOSHI
STATE OF UTTARAKHAND AND KSHITIJ SAH PREETI JHA
OTHERS PRABHOO DAYAL XITIJ KAUSHIK

		TIWARI SIDDHARTHA SINGH	MUKESH KUMAR KAPARUWAN NEETI RANA PRIYANKA JHA B.D. JHA P.C. PETSHALI B.D. JHA G.A.
34	CLMA/4216/2020 FOR INTERIM RELIEF APPLICATION IA/10104/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER IA/10105/2023 FOR URGENCY APPLICATION IA/10106/2024 FOR URGENCY APPLICATION IN WPMS/954/2020	MRIGANSH ALIAS MAYANK JOSHI (MINOR) Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP KOTHARI AKRAM PAREZ PIYUSH GARG DHARMENDRA BARTH WAL C.S.C.
35	IA/5/2024 FOR URGENCY APPLICATION IA/6/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH RESPONSE AFFIDAVIT IN C482/136/2021	ASHOK KUMAR CHAUHAN Versus STATE OF UTTARAKHAND AND ANOTHER	AJAY VEER PUNDIR G.A.
36	IA/1/2022 FOR INTERIM RELIEF APPLICATION IA/6/2024 FOR URGENCY APPLICATION IA/7/2024 FOR MISCELLANEOUS APPLICATION IN WPMS/567/2022	SARITA CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL CONSUL BHASKAR CHANDRA JOSHI K N MISHRA V K KAPARUWAN C.S.C.
37	IA/1/2022 FOR INTERIM RELIEF APPLICATION IA/4/2022 FOR STAY APPLICATION IA/12/2024 FOR URGENCY APPLICATION IN WPMS/1331/2022	BHAGWAN SINGH RANA Versus STATE OF UTTARAKHAND AND OTHERS	NIVSSH BAHUGUNA ANURAG BHATT SAURABH KUMAR GIRVEER CHAND S R S GILL SHOBHIT SAHARIA C.S.C.
38	IA/8/2024 FOR URGENCY APPLICATION IN WPMS/1004/2023	BHARAT BHUSHAN SINGH Versus STATE OF UTTARAKHAND THROUGH SECRETARY EDUCATION AND OTHERS	D S MEHTA NAVNISH NEGI C.S.C.

39	IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/5/2024 FOR URGENCY APPLICATION IA/6/2024 FOR INTERIM RELIEF APPLICATION IN WPMS/2392/2023	MASROOR AHMAD KHAN Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT	BHUPENDRA BISHT C.S.C.
40	IA/1/2024 FOR STAY APPLICATION IA/7/2024 FOR URGENCY APPLICATION IN WPMS/28/2024	LIFECARE MEDISURG Versus THE UNION OF INDIA AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	HARI MOHAN BHATIA SAURAV ADHIKARI NAVNEET KAUSHIK DEPUTY S.G.
41	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/5/2024 FOR INTERIM ORDER EXTENSION APPLICATION IN WPMS/170/2024	PANI RAM ARYA Versus DISTRICT MAGISTRATE ALMORA AND OTHERS	R C TAMTA, SHOBHA MEHRA DR PRAMOD KUMAR	C.S.C. YOGESH PACHOLIA
42	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN C528/204/2024	SANT RAM TOMAR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	RAJAT MITTAL	G.A.
43	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT IN WPCRL/810/2024	BHUWAN SINGH FARSWAN Versus STATE OF UTTARAKHAND AND OTHERS	P C PETSHALI NAVNEET SINGH BISHT	G.A.
	CONNECTED WITH			
43(1)	IA/2/2024 FOR DELAY CONDONATION APPLICATION IA/3/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IN WPCRL/242/2024	BHUWAN SINGH FARSWAN Versus STATE OF UTTARAKHAND AND OTHERS	NAVEEN SINGH BISHT P C PETSHALI	SANJAY KUMAR G.A.
44	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN WPCRL/866/2024	CHANDRASHEKHAR TRIPATHI Versus STATE OF UTTARAKHAND AND	SANDEEP TIWARI PIYUSH TIWARI	JITENDER SINGH BANGARE G.A.

- 45 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPCRL/932/2024 NARESH SINGH AJAY JOSHI VIVEK PATHAK
Versus RAJAT MITTAL HEMANT SINGH
STATE OF UTTARAKHAND AND MAHRA
OTHERS G.A.
- 46 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/1288/2024 SUMIT BHUPENDRA VIRENDRA
Versus PRASAD SINGH RAWAT
BOARD OF SCHOOL EDUCATION ROHIT KUMAR
AND ANOTHER
- 47 IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN
WPMS/1340/2024 MS AVEENA MILK PRODUCTS SHOBHIT ADITYA PRATAP
Versus SAHARIA SINGH
UTTARAKHAND ENVIRONMENTAL DEEPAK RAWAT
PROTECTION AND POLLUTION
CONTROL BOARD
- 48 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR INTERVENTION APPLICATION
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/4/2024 FOR URGENCY APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN
WPMS/2310/2024 DHEERAJ SINGH AND OTHERS ANIL KUMAR C.S.C.
Versus JOSHI M C
STATE OF UTTARAKHAND AND UPADHYAY(INTE
OTHERS RVENER)
A M SAKLANI
- 49 IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/3/2024 FOR URGENCY APPLICATION
IN
WPMS/2861/2024 AMANDEEP SINGH KHANTYAL SUSHEEL SHAILENDRA
Versus KUMAR NAURIYAL
STATE OF UTTARAKHAND AND VIKAS C.S.C.
OTHERS BAHUGUNA SHIVANAND
BHATT
- 50 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPMS/3243/2024 NAVNEET BISHT ANKUSH NEGI B S NEGI
Versus AZMEEN WASON C.S.C.
STATE OF UTTARAKHAND AND
OTHERS

*** ADMISSION MATTERS ***

- 51 WPMS/1608/2019 DIGAMBAR PRASAD SACHIN KUMAR AJAY SINGH
Versus SHARMA BISHT

WITH
CLMA/7674/2019 FOR INTERIM RELIEF APPLICATION

52	WPMS/2337/2020	M/S WELL TECH PACKAGING THROUGH ITS PARTNER Versus THE MINISTRY OF COMMERCE AND INDUSTRY AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	MONIKA PANT C.S.C. VIPUL SHARMA DEPUTY S.G.
53	WPMS/3081/2023	KAMAL BORA Versus STATE OF UTTARAKHAND AND OTHERS	XITIJ KAUSHIK YOGESH PACHOLIA PAWAN SINGH	C.S.C.
WITH IA/1/2023 FOR STAY APPLICATION				
54	WPMS/135/2024	JANKI MARTOLIA Versus STATE OF UTTARAKHAND AND OTHERS	PRIYANKA AGRAWAL	C.S.C.
55	C528/205/2024	SANT RAM TOMAR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	RAJAT MITTAL	G.A.
WITH IA/1/2024 FOR STAY APPLICATION				
56	WPMS/794/2024	MR HEALTHCARE PVT LTD Versus JOINT COMMISSIONER AND ANOTHER	ASHISH AGARWAL TARUN PANDE	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
57	WPCRL/813/2024	PALLAVI MISHRA Versus STATE OF UTTARAKHAND AND OTHERS	NARAYAN HAR GUPTA	KAUSHAL SAH JAGATI PRINCE CHAUHAN P C PETSHALI G.A.
58	WPCRL/842/2024	BUNTY Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL CONSUL PAWAN SANWAL	G.A.
WITH IA/1/2024 FOR STAY APPLICATION CONNECTED WITH				
58(1)	WPCRL/843/2024	LALIT ALIAS KANCHHA Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL CONSUL PAWAN SANWAL	G.A.
WITH IA/1/2024 FOR STAY APPLICATION CONNECTED WITH				

58(2)	WPCRL/849/2024	ABHISHEK SONKAR Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL CONSUL PAWAN SANWAL	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION			
59	WPCRL/865/2024	MAROOF AHMAD AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	MUKESH KUMAR KAPARUWAN AFSHAN PRACHA	G.A.
60	WPCRL/994/2024	PRAMOD KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	LALIT SHARMA SURAIYA NAAZ	G.A. MEDHA PANDEY
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR COMPOUNDING APPLICATION			
61	WPCRL/1060/2024	HARPAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	BIRENDRA SINGH ADHIKARI SIDHARTH SINGH NEGI	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
62	WPCRL/1105/2024	SAHIL Versus STATE OF UTTARAKHAND AND OTHERS	MATLOOB RAWAT	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
63	WPMS/1134/2024	MAHIPAL SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY KUMAR	VIVEK PATHAK HEMANT SINGH MAHRA C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
64	WPMS/1373/2024	MS DIANA EURO CHEM PRIVATE LIMITED Versus STATE OF UTTARAKHAND AND OTHERS	MANISHA BHANDARI DIVYA DEEP CHATURVEDI DHRUV CHANDRA SHASHWAT SIDHANT	C.S.C. DEPUTY S.G.
	WITH IA/1/2024 FOR STAY APPLICATION			
65	WPMS/2615/2024	MANMOHAN SINGH RAUTELA Versus UTTARAKHAND INFORMATION	NAVEEN CHANDRA TEWARI	

		COMMISSION AND ANOTHER	DINESH GAHTORI	
66	WPMS/2617/2024	MANMOHAN SINGH RAUTELA Versus UTTARAKHAND INFORMATION COMMISSION AND ANOTHER	NAVEEN CHANDRA TEWARI DINESH GAHTORI	
67	WPMS/2920/2024	DEVI DUTT PATHAK Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	D K JOSHI	C.S.C.
68	WPMS/3123/2024	MAHANT DEVENDRA DASS Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	SHUBHANG DOBHAL SAGAR GAUR SURYAKANT MAITHANI	ASHISH JOSHI C.S.C.
69	WPMS/3151/2024	RAJINDER KUMAR HANDA Versus COMMISSIONER UTTARAKHAND STATE GOODS AND SERVICE TAX COMMISSIONERATE DEHRADUN AND ANOTHER	ASHUTOSH POSTI	C.S.C.
* FOR FINAL HEARING *				
70	SA/78/2004	KUSHAL NARAIN SHARMA Versus JAGDISH PRASAD SHARMA	RAMJI SHRIVASTAVA INDER PAL KOHLI	P. S. BISHT BHUPENDRA BISHT KULDEEP S RAWAL D BARTHWAL SIDDHARTHA SINGH LALIT TEWARI
NOTE : PART HEARD.				
71	SA/37/2018	PRADEEP MAHESHWARI Versus KASHINATH MAHESHWARI AND OTHERS WITH IA/5323/2022 FOR MISCELLANEOUS APPLICATION CONNECTED WITH	ADITYA SINGH PRAGYNAND TIWARI	TAPAN SINGH NIKHIL SINGHAL PIYUSH GARG
71(1)	SA/38/2018	PRADEEP MAHESHWARI Versus KASHINATH MAHESHWARI AND OTHERS WITH	ADITYA SINGH PRAGYNAND TIWARI	TAPAN SINGH NIKHIL SINGHAL PIYUSH GARG NAGESH AGGARWAL

72	C482/1166/2019	SHAUKAT ALI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	RAM SINGH SAMMAL BHUPENDRA SINGH BHANDARI PANKAJ KAPIL SARITA BISHT HARSHIT SANWAL	ADITYA SINGH PRANAV SINGH G.A.
	WITH CRMA/3885/2019 FOR MISCELLANEOUS APPLICATION			
73	C482/936/2021	PUSHKAL NAGYAN Versus STATE OF UTTARAKHAND AND ANOTHER	AMAR MURTI SHUKLA ANAND SINGH MER	G.A.
	CONNECTED WITH			
73(1)	C482/939/2021	PUSHKAL NAGYAN Versus STATE OF UTTARAKHAND AND ANOTHER	AMAR MURTI SHUKLA ANAND SINGH MER	G.A.
	WITH IA/3/2023 FOR URGENCY APPLICATION			
74	WPMS/14/2023	GAURI SHANKAR SINGHAL Versus THE PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA AND OTHERS	SHAKTI SINGH CHANDRA SHEKHAR JOSHI GAURAV KUMAR	NARESH PANT CHARANJEET KAUR C.S.C. PRAGYA AGRAWAL ALOK TRIPATHI NAMAN KAMBOJ MUKTESHWAR NATH DUBEY
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IA/5/2023 FOR DELAY CONDONATION APPLICATION IN REJOINER AFFIDAVIT			
75	WPMS/2342/2023	DEVHOMES INFRANIRMAN PRIVATE LIMITED Versus STATE TAX OFFICER AND OTHERS	ROHIT ARORA	C.S.C.
76	WPMS/2473/2023	RAGHUNATHI DEVI Versus THE STATE BANK OF INDIA AND OTHERS	SUHAAS RATNA JOSHI	DHARMENDRA BARTH WAL DEPUTY S.G.

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Causelists generated for Bench ID- 1066 and causlist ID- (1001) 10/12/2024 05:47:13 pm(256)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 04

WEDNESDAY, DECEMBER 11, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE OF THE YEAR 2021 & ONWARDS AND SINGLE BENCH CRIMINAL APPEALS , JAIL APPEALS AND GOVERNMENT APPEALS- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		* PERSONAL APPEARANCE *		
1	WPSS/1422/2024	BIRENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	C.S.C. B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION NOTE : THROUGH V.C.		
		CONNECTED WITH		
1(1)	WPSS/1399/2024	ARJUN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	C.S.C. B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
		CONNECTED WITH		
1(2)	WPSS/1400/2024	DEEPAK KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	C.S.C. B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
		CONNECTED WITH		
1(3)	WPSS/1403/2024	ANKIT NAGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	C.S.C. B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
		CONNECTED WITH		
1(4)	WPSS/1410/2024	ANIL KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	C.S.C. B D PANDE

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

1(5)	WPSS/1429/2024	RAHUL ASWAL Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	C.S.C. B D PANDE
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

1(6)	WPSS/1433/2024	SANNI SAINI Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	C.S.C. B D PANDE
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

1(7)	WPSS/1518/2024	RAJ KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	BHARAT SINGH PRAMOD BAILWAL	C.S.C. B D PANDE
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WITH
IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

1(8)	WPSS/1533/2024	PRATIBHA Versus STATE OF UTTARAKHAND AND OTHERS	BHARAT SINGH PARMEET KAUR	C.S.C. B D PANDE C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

2	WPSS/1448/2024	LALITA Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C. SHARANG DHULIA
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

NOTE : THROUGH V.C.

*** PERSONAL APPEARANCE ***

3	WPSS/1858/2024	PREM NARAYAN MISHRA Versus STATE OF UTTARAKHAND AND OTHERS	RAHUL CONSUL SARVESH KUMAR DUBEY	SANDEEP KOTHARI C.S.C.
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NOTE : CASE IS DEFECTIVE. CONNECTED WPSS/4193/2018 IS DECIDED. THROUGH V.C.

CONNECTED WITH

3(1)	WPSS/4193/2018	PREM NARAYAN MISHRA Versus STATE OF UTTARAKHAND THROUGH ITS PRINCIPAL	C K SHARMA	SANDEEP KOTHARI K P UPADHYAY C.S.C.
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SECRETARY DEPT. OF TRUISM
DEHRADUN AND OTHERS

*** FRESH CASES FOR ADMISSION ***

4	SPLA/493/2024	MANOJ KUMAR Versus SATISH KUMAR	PRADEEP CHAMYAL KOVID BHATT	
	CONNECTED WITH			
4(1)	CRLA/727/2024	MANOJ KUMAR Versus SATISH KUMAR	PRADEEP CHAMYAL KOVID BHATT	
5	SPLA/508/2024	BHUWAN SINGH BAJWAL Versus VINOD CHANDRA KABADWAL	SAURABH KUMAR PANDEY	
	CONNECTED WITH			
5(1)	CRLA/763/2024	BHUWAN SINGH BAJWAL Versus VINOD CHANDRA KABADWAL	SAURABH KUMAR PANDEY	
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION			
6	SPLA/509/2024	ADITYA SHUKLA Versus RAKESH TIWARI	PAWAN MISHRA	
	CONNECTED WITH			
6(1)	CRLA/767/2024	ADITYA SHUKLA Versus RAKESH TIWARI	PAWAN MISHRA	
7	CRLA/753/2024	DINESH PRATAP SINGH Versus DIRECTORATE OF ENFORCEMENT (ED)	ABHIJAY NEGI KANHAIYA SINGHAL UJWAL GHAI	MONIKA PANT
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
8	CRLA/754/2024	ALKA SINGH Versus DIRECTORATE OF ENFORCEMENT (ED)	ABHIJAY NEGI KANHAIYA SINGHAL UJWAL GHAI	MONIKA PANT
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
9	WPSS/2278/2024	SUNIL KUMAR SAGAR Versus STATE OF UTTARAKHAND AND OTHERS	I D PALIWAL	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
10	WPSS/2282/2024	RAJAT BHARDWAJ AND OTHERS AND OTHERS Versus HIGH COURT OF UTTARAKHAND AND ANOTHER	SUDHA TAMTA VINAY KUMAR	RAMJI SHRIVASTAVA SHASHANK UPADHYAYA

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

11	WPSS/2292/2024	VINOD PANT Versus STATE OF UTTARAKHAND AND OTHERS	SHAIENDRA NAURIYAL TILAK RAM SHARMA YOGESH PACHOLIA	C.S.C. DEPUTY S.G.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

12	WPSS/2330/2024	IMAMUDDIN AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	VINAY BHATT C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

13	WPSS/2331/2024	NISHA RAMOLA ALIAS NISHA KHETRAPAL Versus STATE OF UTTARAKHAND AND OTHERS	RAVEENDRA SINGH BISHT MANOJ KUMAR SHARMA	RAMJI SHRIVASTAVA C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

14	WPSS/2332/2024	MANOJ SINGH NEGI Versus UNIVERSITY GRANT COMMISSION AND OTHERS	SIDDHARTH SINGH NEGI B S NEGI	ANJALI BHARGAVA DR. KARTIKEY HARI GUPTA DEPUTY S.G.
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WITH
IA/1/2024 FOR STAY APPLICATION

15	WPSS/2333/2024	JAY PRAKASHAND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT	C.S.C. B D PANDE
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

16	WPSS/2335/2024	MAHENDRA SINGH DHAUNI Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

17	WPSS/2337/2024	RITU Versus STATE OF UTTARAKHAND AND OTHERS	ANIL ANTHWAL VIVEK KUMAR	RAMJI SHRIVASTAVA C.S.C.
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** TIME BARRED (FRESH CASES) ***

18	SPLA/453/2024	SURESH CHANDRA AGARWAL	RAHUL	G.A.
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Versus
STATE OF UTTARAKHAND AND
ANOTHER

ADHIKARI

CONNECTED WITH

18(1) CRLA/618/2024 SURESH CHANDRA AGARWAL RAHUL G.A.
Versus ADHIKARI
STATE OF UTTARAKHAND AND
ANOTHER

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION

*** APPEAL MATTERS WHEREIN ACCUSED HAS SERVED MORE THAN HALF OF TOTAL
SENTENCE ***

19 CRJA/56/2022 RAHUL PANDEY SHRUTI JOSHI G.A.
Versus (AMICUS
STATE OF UTTARAKHAND CURIAE)

20 CRJA/98/2023 UMESH SINGH BORA PREM PRAKASH G.A.
Versus BHATT
STATE OF UTTARAKHAND O

21 CRLA/419/2023 TEKCHANDRA ADITYA PRATAP G.A.
Versus SINGH
STATE OF UTTARAKHAND ANAMIKA
BASIWAL

WITH

IA/2/2023 FOR BAIL APPLICATION

IA/3/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION

CONNECTED WITH

21(1) CRLA/102/2023 RANJEET SHOBHIT G.A.
Versus SAHARIA
STATE OF UTTARAKHAND

WITH

IA/1/2023 FOR BAIL APPLICATION

CONNECTED WITH

21(2) CRLA/119/2023 ARVIND MOHD MATLUB G.A.
Versus
STATE OF UTTARAKHAND
THROUGH HOME SECRETARY
DEHRADUN

WITH

IA/1/2023 FOR BAIL APPLICATION

*** APPEAL MATTERS WHEREIN SENTENCE IS COMPLETE AND APPEAL IS PENDING ***

22 CRLA/37/2014 RAHUL ARVIND G.A.
Versus VASHISHTA
STATE OF UTTARAKHAND MONIKA PANT
HEMENT
MAHARA
PUSHPA JOSHI
(AMICUS
CURIAE)

WITH

CRMA/103/2014 FOR BAIL APPLICATION

23	CRLA/283/2015	SUNDER SINGH Versus STATE OF UTTARAKHAND	ANCHIT KHOKHER PUSHPA JOSHI (AMICUS CURIAE) RAJ KUMAR SINGH R.V.S.KHOKHER	G.A.
WITH CRMA/1478/2015 FOR BAIL AND SUSPENSION OF SENTENCE				
CONNECTED WITH				
23(1)	CRLA/221/2015	HEMA Versus STATE OF UTTARAKHAND	ANCHIT KHOKHER RAJ KUMAR SINGH R.V.S. KHOKHER	G.A.
CONNECTED WITH				
23(2)	CRLA/224/2015	SMT. DEVKI DEVI Versus STATE OF UTTARAKHAND	ANCHIT KHOKHER RAJ KUMAR SINGH R.V.S. KHOKHER	G.A. RAJ KUMAR SINGH ANCHIT KHOKHER
24	CRLA/42/2017	PEERU Versus STATE OF UTTARAKHAND	MOHD SAFDAR M.C. PANT (AMICUS CURIAE) I.D. PALIWAL (AMICUS CURIAE)	G.A.
WITH CRMA/768/2017 FOR BAIL APPLICATION				
25	CRLA/69/2017	JAGMOHAN SINGH AND ANOTHER AND ANOTHER Versus STATE OF UTTARAKHAND	MANGAL SINGH CHAUHAN BHAGWAT MEHRA ADITYA PRATAP SINGH (AMICUS CURIAE) SHIVANAND BHATT HARGOVIND PANT	G.A.
WITH CRMA/2771/2019 FOR THIRD BAIL APPLICATION				
26	CRLA/178/2017	CHOTU ALIAS ISRAR Versus STATE OF UTTARAKHAND	DEEP CHANDRA JOSHI PANKAJ SEMWAL (AMICUS CURIAE)	G.A.
WITH CRMA/1160/2017 FOR BAIL APPLICATION				

27 CRLA/358/2017 WASEEM MANISHA G.A.
Versus BHANDARI
STATE OF UTTARAKHAND PREM KAUSHAL
ARVIND
VASHISHTA
(AMICUS
CURIAE)

WITH
CRMA/2188/2017 FOR BAIL APPLICATION

*** AFTER FRESH MATTERS ***

28 WPSS/1414/2023 CHANDRA MOHAN SHARMA AND CHANDRA C.S.C.
OTHERS SHEKHAR C.S. RAWAT
Versus DALAKOTI KETAN JOSHI,
NATIONAL EDUCATION SOCIETY RAVINDRA S DISHA
FOR TRIBAL STUDENTS AND RAWAT VASHISHT
OTHERS DEPUTY S.G.

WITH
IA/2/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/6/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/7/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/8/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT

CONNECTED WITH

28(1) WPSS/1427/2023 SACHIN CHAMOLI AND OTHERS CHANDRA C.S.C.
Versus SHEKHAR C.S. RAWAT
NATIONAL EDUCATION SOCIETY DALAKOTI KETAN JOSHI,
FOR TRIBAL STUDENTS AND RAVINDRA S DISHA
OTHERS RAWAT VASHISHT
DEPUTY S.G.

WITH
IA/2/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/6/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/7/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/8/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT

CONNECTED WITH

28(2) WPSS/1680/2023 DEVESH PANWAR AND ANOTHER BHUWAN BHATT C.S.C.
Versus NISHANT DEPUTY S.G.
NATIONAL EDUCATION SOCIETY KRISHNA V.K.
FOR TRIBAL STUDENTS AND ADHIKARI KAPARUWAN,
OTHERS RAMJI C.G.S.C.
SRIVASTAVA DISHA
VASHISHTH
C. S. RAWAT
KETAN JOSHI

WITH
IA/1/2023 FOR STAY APPLICATION
IA/2/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2023 FOR URGENCY APPLICATION

CONNECTED WITH

28(3)	WPSS/1681/2023	CHANDRA MOHAN SINGH AND OTHERS Versus NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS NESTS AND OTHERS	BHUWAN BHATT NISHANT KRISHNA ADHIKARI RAMJI SRIVASTAVA	C.S.C. DISHA VASHISTH DEPUTY S.G. V.K. KAPARUWAN, C.G.S.C. C. S. RAWAT KETAN JOSHI
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WITH

IA/1/2023 FOR STAY APPLICATION
IA/2/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/3/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/4/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2023 FOR URGENCY APPLICATION

CONNECTED WITH

28(4)	WPSS/909/2024	DEVESH PANWAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	BHUWAN BHATT CHANDRA SHEKHAR DALAKOTI N K ADHIKARI RAMJI SRIVASTAVA	HEMANT SINGH MAHRA SHUBHANG DOBHAL C.S. RAWAT SAURAV ADHIKARI, C.G.S.C. Y.C. BRIJWASI DEPUTY S.G. C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/3/2024 FOR IMPLEADMENT APPLICATION
IA/4/2024 FOR MODIFICATION APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION
IA/6/2024 FOR MISCELLANEOUS APPLICATION
IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/8/2024 FOR DELAY CONDONATION APPLICATION
IA/9/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/10/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/11/2024 FOR URGENCY APPLICATION
IA/12/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/13/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/14/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/15/2024 FOR MODIFICATION APPLICATION
IA/16/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/17/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/18/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

28(5)	WPSS/911/2024	CHANDRA MOHAN SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	RAMJI SHRIVASTAVA BHUWAN BHATT CHANDRA SHEKHAR	HEMANT SINGH MAHRA C.S. RAWAT SAURAV ADHIKARI,
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DALAKOTI
N K ADHIKARI
C.G.S.C.
Y.C. BRIJWASI
DEPUTY S.G.
C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/4/2024 FOR DELAY CONDONATION APPLICATION
IA/5/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/6/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/7/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/8/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/9/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/10/2024 FOR DELAY CONDONATION APPLICATION IN REJOINDER AFFIDAVIT
IA/11/2024 FOR MODIFICATION APPLICATION
IA/12/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/13/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/14/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

28(6)	WPSS/950/2024	AMITA Versus STATE OF UTTARAKHAND AND OTHERS	BHUWAN BHATT NISHANT KRISHNA ADHIKARI RAMJI SRRIVASTAVA	HEMANT SINGH MAHRA MANOJ KUMAR, C.G.S.C. C.S. RAWAT Y.C. BRIJWASI DEPUTY S.G. C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/3/2024 FOR DELAY CONDONATION APPLICATION
IA/4/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/5/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/6/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/8/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/9/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IA/10/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

CONNECTED WITH

28(7)	WPSS/1945/2024	NEHA Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	C S RAWAT SAURAV ADHIKARI, C.G.S.C. DEPUTY S.G. C.S.C.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

28(8)	WPSS/1946/2024	ARCHIT TANDON AND OTHERS Versus STATE OF UTTARAKHAND AND	SHUBHANG DOBHAL SURYAKANT	C S RAWAT SAURAV ADHIKARI,
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

28(9)	WPSS/2030/2024	SHEELA ASGOLA AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	RAMJI SHRIVASTAVA N K ADHIKARI	C S RAWAT DEPUTY S.G. C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION

29	WPSS/2146/2024	RAKESH AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	B S NEGI C.S.C.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

30	WPSS/2187/2024	RAKESH SINGH Versus STATE OF UTTARAKHAND AND OTHERS	MADHU NEGI SAMANT LALIT SAMANT	NEERAJ GARG C.S.C.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

*** ORDERS ON APPLICATIONS ***

31	CRMA/1068/2020 FOR EXEMPTION APPLICATION CRMA/2282/2020 FOR BAIL APPLICATION IA/6712/2020 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/6713/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IN	SUBHASH PRAJAPATI Versus STATE OF UTTARAKHAND	LALIT SHARMA DEEPAK SHARMA NAVEEN SINGH BISHT AZMEEN	G.A.
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CRLA/222/2020

CONNECTED WITH

31(1)	IA/7652/2021 FOR EXEMPTION APPLICATION WITH OBJECTION IA/7653/2021 FOR SHORT TERM BAIL APPLICATION IN	JITENDRA PRAJAPATI Versus STATE OF UTTARAKHAND	LALIT SHARMA VIKAS KUMAR GUGLANI DEEPAK SHARMA NAVEEN SINGH BISHT	G.A.
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CRLA/221/2020

CONNECTED WITH

31(2)	CRLA/223/2020	SMT. KESRA DEVI Versus STATE OF UTTARAKHAND	LALIT SHARMA DEEPAK SHARMA NAVEEN SINGH BISHT	G.A.
32	IA/10/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/12/2024 FOR SECOND BAIL APPLICATION IA/14/2024 FOR SECOND BAIL APPLICATION IN CRLA/361/2021	IMRAN AHMAD AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND	MEHBOOB RAHI SHRUTI JOSHI SANJAY KUMAR MANOJ BHATT AYUSH SAXENA KUNWAR VIKRAMADITYA SHAH SACHIN ABHISHEK VERMA	G.A.
33	IA/1/2022 FOR BAIL APPLICATION IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/5/2023 FOR AMENDMENT IA/7/2024 FOR CORRECTION APPLICATION IA/8/2024 FOR COMPOUNDING APPLICATION IN CRLA/241/2022	MR. MANISH ALIAS MONU Versus STATE OF UTTARAKHAND	K S BORA MOHIT KUMAR ANUJ SINGH KUNJWAL	SHOBHA MEHRA DEEPSHREE BORA G.A.
34	IA/1/2023 FOR BAIL AND SUSPENSION OF SENTENCE IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/5/2024 FOR URGENCY APPLICATION IA/6/2024 FOR URGENCY APPLICATION IN CRLA/87/2023	SAJID Versus STATE OF UTTARAKHAND	NALIN SAUN SHUBHR RASTOGI	G.A.
35	IA/1/2023 FOR BAIL APPLICATION IN CRLA/224/2023	PHOOL CHADNRA Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME AFFAIRS, DEHRADUN	SHUBHAM PANDEY	G.A.
36	IA/1/2024 FOR BAIL APPLICATION IN CRLA/321/2023	AKHILESH Versus STATE OF UTTARAKHAND	D N SHARMA	G.A.
	CONNECTED WITH			
36(1)	CRLA/344/2023	SURAJ RATHORE	TARUN PANDE	G.A.

Versus
STATE OF UTTARAKHAND

SHRADDHA
PANDIT
SHIWAGI
GANGWAR

CONNECTED WITH

36(2) IA/3/2024 FOR SECOND BAIL APPLICATION
IN

CRLA/345/2023

PURAN LAAL

Versus

STATE OF UTTARAKHAND

HARSHPAL

G.A.

SEKHON

TARUN PANDE

SHRADDHA

PANDIT

37 IA/1/2023 FOR BAIL APPLICATION
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN

CRLA/574/2023

VIJAY KASHYAP

Versus

STATE OF UTTARAKHAND

PAWAN MISHRA

G.A.

ANKUR SHARMA

38 IA/1/2023 FOR BAIL APPLICATION
IN

CRLA/657/2023

SHAMIM

Versus

STATE OF UTTARAKHAND

GAURAV SINGH

G.A.

CONNECTED WITH

38(1) CRLA/641/2023

NADEEM

Versus

STATE OF UTTARAKHAND

MOHD SAFDAR

G.A.

CONNECTED WITH

38(2) IA/1/2023 FOR BAIL APPLICATION
IA/2/2023 FOR EXEMPTION APPLICATION
IA/3/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IN

CRLA/658/2023

SHAMIM

Versus

STATE OF UTTARAKHAND

GAURAV SINGH

G.A.

CONNECTED WITH

38(3) CRLA/660/2023

IRSHAD ALIAS POLLA

Versus

STATE OF UTTARAKHAND

MOHD SAFDAR

G.A.

CONNECTED WITH

38(4) CRLA/697/2023

IRSHAD ALIAS POLLA

Versus

STATE OF UTTARAKHAND

MOHD SAFDAR

G.A.

39 IA/1/2024 FOR BAIL APPLICATION
IN

CRLA/796/2023

SANJAY KUMAR

Versus

STATE OF UTTARAKHAND

RAJENDRA

G.A.

SINGH AZAD

NEETU SINGH

LATA NEGI

40 IA/1/2024 FOR BAIL APPLICATION

	IN CRLA/132/2024	HARJINDER SINGH SANDHU Versus STATE OF UTTARAKHAND	VIKAS ANAND GYAN MATI KUSHWAHA	ABHISHEK VERMA G.A.
41	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN CRLA/246/2024	SACHIN Versus STATE OF UTTARAKHAND	DHEERAJ JOSHI AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
42	IA/1/2024 FOR EXEMPTION APPLICATION IA/3/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN CRLA/357/2024	MANOJ KUMAR Versus STATE OF UTTARAKHAND	AKSHAY PRADHAN AKRAM PARVEZ (LEGAL AID	G.A.
43	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN CRLA/654/2024	DEVENDRA SINGH Versus STATE OF UTTARAKHAND	SHRUTI JOSHI	G.A.
44	IA/1/2024 FOR BAIL APPLICATION IN CRLA/656/2024	ZEESHAN ALI Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
		* BAIL ORDER MATTERS (AFTER FRESH) *		
45	BA2/124/2024	VISHAL KUMAR Versus STATE OF UTTARAKHAND	HRISHEK LAKHERA PRINCE CHAUHAN	G.A.
	WITH IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/3/2024 FOR URGENCY APPLICATION			
46	ABA/1109/2024	VISHAL DHIMAN AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	SIDDHARTH BANKOTI	DEVANG DOBHAL G.A.
		* FOR FINAL HEARING (AFTER FRESH) *		
47	WPSS/128/2023	SATISH CHANDRA BHATT Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT MUKESH KUMAR KAPARUWAN VINAY KUMAR	C.S.C. TAJASWINA SAGAR
	WITH IA/1/2023 FOR STAY APPLICATION IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY COUNTER			

- 53 IA/3/2023 FOR AMENDMENT
IN
WPSS/109/2023 PRASHANSA TIWARI AND OTHERS ADITYA SINGH C.S.C.
Versus XITIJ KAUSHIK HARSH
STATE OF UTTARAKHAND AND RAJNI VARDHAN
OTHERS SUPYAL/LATWAL DHANIK
MUKESH KUMAR
KAPARUWAN
- CONNECTED WITH
- 53(1) WPSS/542/2023 RISHABH SEMWAL AND OTHERS ANIL ANTHWAL SHAILENDRA
Versus NAURIYAL
STATE OF UTTARAKHAND AND C.S.C.
OTHERS
- CONNECTED WITH
- 53(2) IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/4/2023 FOR INTERVENTION APPLICATION
IN
WPSS/702/2023 NIDHI JOSHI AND ANOTHER NIRANJAN KURBAN ALI
Versus BHATT ABHIJAY NEGI
STATE OF UTTARAKHAND AND VINAY KUMAR SNIGDHA
OTHERS TIWARI
C.S.C.
HARSH
VARDHAN
DHANIK
- CONNECTED WITH
- 53(3) IA/1/2024 FOR URGENCY APPLICATION
IA/2/2024 FOR URGENCY APPLICATION
IN
WPSS/865/2024 SMRITI PUNDIR AND OTHERS AJAY JOSHI SHAILENDRA
Versus KETAN JOSHI NAURIYAL
STATE OF UTTARAKHAND AND C.S.C.
OTHERS
- 54 IA/1/2023 FOR STAY APPLICATION
IA/3/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
WPSS/704/2023 SHASHANK KUMAR SINGH LALIT SHARMA MAHENDRA
Versus GURU PRASAD SINGH RAWAT
STATE OF UTTARAKHAND AND AWASTHI C.S.C.
OTHERS ANIL K BISHT PRATEEK
DWIVEDI
- NOTE : MENTIONED CASE.**
- 55 IA/5/2024 FOR URGENCY APPLICATION
IN
WPSS/1642/2023 ASHISH CHAUHAN AND ANOTHER REITUPARNA NEERAJ GARG
Versus JOSHI TARUN
STATE OF UTTARAKHAND AND GIRVEER CHAND LAKHERA

	OTHERS		NIVESH BAHUGUNA	TRILOK CHANDRA C.S.C.
56	IA/2/2024 FOR RECALL APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN WPSS/2046/2023	ROHIT KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT MOHD SHAFY	MANAV SHARMA C.S.C.
	CONNECTED WITH			
56(1)	IA/2/2024 FOR RECALL APPLICATION IA/3/2024 FOR DELAY IN RECALL APPLICATION IN WPSS/2054/2023	BHUVNESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT MOHD SHAFY	MANAV SHARMA C.S.C.
57	IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/3/2024 FOR URGENCY APPLICATION IA/4/2024 FOR URGENCY APPLICATION IA/5/2024 FOR URGENCY APPLICATION IN WPSS/2222/2023	SUDHIR Versus STATE OF UTTARAKHAND AND OTHERS	KISHORE RAI ALTAH HUSSAIN	DHARMENDRA BARTHWAL N.S. PUNDIR C.S.C.
58	IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER IN WPSS/2379/2023	GOPAL DUTT JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	PIYUSH GARG SUDHA TAMTA VINAY KUMAR	NAVNISH NEGI C.S.C.
59	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2024 FOR URGENCY APPLICATION IN WPSS/434/2024	RAJESH KUSHWAH AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	KISHORE RAI ALTAH HUSSAIN	VINAY BHATT MOHD. SHAFY T A KHAN C.S.C.
60	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPSS/512/2024	RAKESH MOHAN DOBHAL Versus STATE OF UTTARAKHAND AND OTHERS	PRASHANT KHANNA HIMANSHU JOSHI	C.S.C.
61	IA/2/2024 FOR MISCELLANEOUS APPLICATION IA/3/2024 FOR COMPOUNDING APPLICATION			

IN			
CRLA/612/2024	SHYAM BABU	NANDAN ARYA	PRAMOD KUMAR
	Versus	TARUN	G.A.
	STATE OF UTTARAKHAND	PRAKASH SINGH	
		TAKULI	
		M S DHAPOLA	
		OM PRAKASH	
		SINGH	
		USHA KHETWAL	
		JAYANT SAH	

NOTE : MENTIONED CASE.

62	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT IA/6/2024 FOR URGENCY APPLICATION IN		
	WPSS/620/2024	DINESH KUMAR	ANIL KUMAR
		Versus	I D PALIWAL
		STATE OF UTTARAKHAND AND OTHERS	NEERAJ GARG C.S.C.
63	IA/1/2024 FOR URGENCY APPLICATION IN		
	WPSS/889/2024	AVATAR SINGH RANA	DUSHYANT
		Versus	MAINALI
		STATE OF UTTARAKHAND AND OTHERS	NIKHIL BHATT
			SHARANG DHULIA ASHISH JOSHI C.S.C.
64	IA/1/2024 FOR URGENCY APPLICATION IN		
	WPSS/890/2024	HITESH CHANDRA JOSHI	DUSHYANT
		Versus	MAINALI
		STATE OF UTTARAKHAND AND ANOTHER	NIKHIL BHATT
			ASHISH JOSHI C.S.C.
65	IA/1/2024 FOR URGENCY APPLICATION IN		
	WPSS/891/2024	MANOJ SINGH	DUSHYANT
		Versus	MAINALI
		STATE OF UTTARAKHAND AND ANOTHER	NIKHIL BHATT
			SHARANG DHULIA SHARANG DHULIA C.S.C.
66	IA/3/2024 FOR URGENCY APPLICATION IN		
	WPSS/1200/2024	PRABHAT RENU	MANOJ MOHAN
		Versus	ARUN PRATAP
		STATE OF UTTARAKHAND AND OTHERS	SHAH
			C.S.C.
67	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN		
	WPSS/1491/2024	UTKARSH VERMA	TAPAN SINGH
		Versus	AVNEESH
		STATE OF UTTARAKHAND AND	KUMAR
			C.S.C.

OTHERS

NIKHIL
KUSHWAHA

CONNECTED WITH

67(1) IA/1/2024 FOR INTERIM RELIEF APPLICATION
IN
WPSS/1651/2024 RACHNA RAJPOOT Versus
STATE OF UTTARAKHAND AND
OTHERS TAPAN SINGH NIKHIL
C.S.C. KUSHWAHA

CONNECTED WITH

67(2) IA/1/2024 FOR INTERIM RELIEF APPLICATION
IN
WPSS/1658/2024 RACHNA RAJPOOT Versus
STATE OF UTTARAKHAND AND
OTHERS TAPAN SINGH NIKHIL
C.S.C. KUSHWAHA

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

68 SPLA/119/2018 STATE OF UTTARAKHAND G.A.
Versus
BALBIR SINGH

NOTE : CASE IS DEFECTIVE.

CONNECTED WITH

68(1) CRMA/1453/2018 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA
IN
GA/60/2018 STATE OF UTTARAKHAND G.A.
Versus
BALBIR SINGH

69 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR BAIL APPLICATION
IN
CRLA/11/2024 AALAM KHAN ALIAS MAQSOOD SHARIQ G.A.
Versus KHURSHID
STATE OF UTTARAKHAND (LEGAL AID)

70 SPLA/337/2024 STATE OF UTTARAKHAND G.A.
Versus
PRAGAT SINGH

CONNECTED WITH

70(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
GA/219/2024 STATE OF UTTARAKHAND G.A. VIVEK SHUKLA
Versus BHUVNESH
PRAGAT SINGH JOSHI

71 SPLA/354/2024 STATE OF UTTARAKHAND G.A.
Versus
RAJU ALIAS SANDHIRA AND
OTHERS

CONNECTED WITH

71(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN

	GA/229/2024	STATE OF UTTARAKHAND Versus RAJU ALIAS SANDHIRA AND OTHERS	G.A.	
72	SPLA/363/2024	STATE OF UTTARAKHAND Versus NARAYAN SINGH	G.A.	
		CONNECTED WITH		
72(1)	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN GA/237/2024	STATE OF UTTARAKHAND Versus NARAYAN SINGH	G.A.	
73	SPLA/364/2024	STATE OF UTTARAKHAND Versus TREPAN SINGH CHAUHAN	G.A.	PRIYANSHU GAIROLA
		CONNECTED WITH		
73(1)	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN GA/238/2024	STATE OF UTTARAKHAND Versus TREPAN SINGH CHAUHAN	G.A.	PRIYANSHU GAIROLA
74	SPLA/373/2024	SEVA RAM Versus KARAN MAURYA	SARITA BISHT PIYUSH SAMMAL	
		CONNECTED WITH		
74(1)	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN CRLA/444/2024	SEVA RAM Versus KARAN MAURYA	SARITA BISHT PIYUSH SAMMAL	
75	SPLA/404/2024	MEENA DEVI Versus STATE OF UTTARAKHAND AND ANOTHER	JITENDRA CHAUDHARY	G.A.
		CONNECTED WITH		
75(1)	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN CRLA/514/2024	MEENA DEVI Versus STATE OF UTTARAKHAND AND ANOTHER	JITENDRA CHAUDHARY	G.A.
76	SPLA/502/2024	STATE OF UTTARAKHAND Versus DILIP SINGH RANA	G.A.	
		CONNECTED WITH		
76(1)	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA IN GA/288/2024	STATE OF UTTARAKHAND	G.A.	

		Versus DILIP SINGH RANA		
77	SPLA/504/2024	STATE OF UTTARAKHAND Versus RAMJAN AND ANOTHER	G.A.	
		CONNECTED WITH		
77(1)	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA IN GA/289/2024	STATE OF UTTARAKHAND Versus RAMJAN AND ANOTHER	G.A.	
78	SPLA/505/2024	STATE OF UTTARAKHAND Versus KABUL CHANDRA	G.A.	
		CONNECTED WITH		
78(1)	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA IN GA/290/2024	STATE OF UTTARAKHAND Versus KABUL CHANDRA	G.A.	
		* ORDER MATTERS *		
79	CRLA/1/2024	VINOD KUMAR GARG Versus VIRENDRA SINGH BISHT	ARUN PRATAP SHAH	ANIL KUMAR I.D. PALIWAL
		* ADMISSION MATTERS *		
80	WPSS/2199/2022	JAGDISH NATH Versus STATE OF UTTARAKHAND AND OTHERS	B S KORANGA	C.S.C.
81	SPLA/183/2023	SHRI GURBACHAN SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	PIYUSH GARG NAITIK BHATT	G.A.
		CONNECTED WITH		
81(1)	CRLA/463/2023	SHRI GURBACHAN SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	NAITIK BHATT, PIYUSH GARG,	G.A.
82	WPSS/1231/2023	HARISH SINGH KORANGA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	C.S.C.
		WITH IA/1/2023 FOR STAY APPLICATION		
		CONNECTED WITH		
82(1)	WPSS/698/2023	BHUPESH BOHRA Versus	APOORV CHAUHAN	C.S.C.

STATE OF UTTARAKHAND AND
OTHERS

SACHIN, KUNWA
R
VIKRAMADITYA
SHAH, C S
GAUTAM, MANOJ
BHATT,

WITH

IA/1/2023 FOR INTERLOCUTORY APPLICATION FOR STAY
IA/3/2024 FOR URGENCY APPLICATION

- | | | | | |
|--|----------------|---|---|---|
| 83 | WPSS/1646/2023 | SAVITA SAJWAN
Versus
STATE OF UTTARAKHAND AND
OTHERS | NIRANJAN
BHATT
VINAY KUMAR | C K SHARMA
C.S.C.
C.K. SHARMA,
SHARANG
DHULIA |
| WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION
CONNECTED WITH | | | | |
| 83(1) | WPSS/349/2024 | KALPANA JOSHI
Versus
STATE OF UTTARAKHAND AND
OTHERS | NIRANJAN
BHATT | C K SHARMA
C.S.C.
B.D. PANDE
B D PANDE |
| WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION
CONNECTED WITH | | | | |
| 83(2) | WPSS/461/2024 | GEETA NEGI AND ANOTHER
Versus
STATE OF UTTARAKHAND AND
OTHERS | SUDHA TAMTA
RAJEEV SHARMA
VINAY KUMAR | C K SHARMA
SHAILENDRA
NAURIYAL
TARUN
PRAKASH SINGH
TAKULI
C.S.C.
JAYANT SAH
USHA KHETWAL, |
| WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION
CONNECTED WITH | | | | |
| 83(3) | WPSS/537/2024 | PANKAJ SINGH AND OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS | NIRANJAN
BHATT | C K SHARMA
SHAILENDRA
NAURIYAL
C.S.C. |
| WITH
IA/1/2024 FOR STAY APPLICATION
CONNECTED WITH | | | | |
| 83(4) | WPSS/540/2024 | INDU AND OTHERS
Versus
STATE OF UTTARAKHAND AND
OTHERS | NIRANJAN
BHATT | C K SHARMA
SHAILENDRA
NAURIYAL
C.S.C. |
| WITH
IA/1/2024 FOR STAY APPLICATION
CONNECTED WITH | | | | |
| 83(5) | WPSS/691/2024 | AMIT CHANDRA AND ANOTHER | NIRANJAN | C K SHARMA |

		Versus STATE OF UTTARAKHAND AND OTHERS	BHATT	C.S.C. B.D. PANDE
	WITH IA/1/2024 FOR STAY APPLICATION			
84	WPSS/1666/2023	ANURAG AGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	C.S.C. SEEMA SAH
	WITH IA/1/2023 FOR STAY APPLICATION			
85	WPSS/2316/2023	MEERA BAFILA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	M S BHANDARI MAHESH CHANDRA	C.S.C. ANIL K. BISHT
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION			
86	WPSS/178/2024	UPENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ MIGLANI LALIT MIGLANI AAKIB AHMED	C.S.C.
	CONNECTED WITH			
86(1)	WPSS/1653/2023	KAPIL KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	PANKAJ MIGLANI LALIT MIGLANI AAKIB AHMED	C.S.C.
	CONNECTED WITH			
86(2)	WPSS/179/2024	PANKAJ RAWAT Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ MIGLANI, AAKIB AHMED, LALIT MIGLANI,	C.S.C.
	CONNECTED WITH			
86(3)	WPSS/239/2024	ANAND MANI Versus STATE OF UTTARAKHAND AND ANOTHER	PANKAJ MIGLANI LALIT MIGLANI AAKIB AHMED	C.S.C.
	CONNECTED WITH			
86(4)	WPSS/248/2024	KAPIL SHARMA Versus STATE OF UTTARAKHAND AND ANOTHER	PANKAJ MIGLANI, LALIT MIGLANI, AAKIB AHMED	C.S.C.
87	SPLA/204/2024	MOHD FARUKH Versus STATE OF UTTARAKHAND AND ANOTHER	SHAKIB HUSAIN	G.A.
	CONNECTED WITH			
87(1)	CRLA/241/2024	MOHD. FARUKH Versus STATE OF UTTARAKHAND AND ANOTHER	SHAKIB HUSAIN	G.A.

88	SPLA/355/2024	DHARMENDRA SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	D C S RAWAT, AJAY JOSHI, R K RAWAT	G.A.
	CONNECTED WITH			
88(1)	CRLA/420/2024	DHARMENDRA SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	D C S RAWAT, AJAY JOSHI, R K RAWAT,	G.A.
89	SPLA/379/2024	HUKUM SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	ROHIT GAUR B M PINGAL	G.A.
	CONNECTED WITH			
89(1)	CRLA/453/2024	HUKUM SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	ROHIT GAUR B M PINGAL	PANKAJ MIGLANI LALIT MIGLANI G.A.
90	WPSS/462/2024	SARITA RAUTELA Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KAPIL HARSHIT SANWAL	RAMJI SHRIVASTAVA C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
91	WPSS/1416/2024	MAHESH NATH ALIAS MAHESH NATH GOSWAMI Versus DISTRICT EDUCATION OFFICER ELEMENTARY EDUCATION AND ANOTHER	RAVEENDRA SINGH BISHT	C.S.C.
92	WPSS/1665/2024	BRAHMA NAND Versus STATE OF UTTARAKHAND AND OTHERS	MAHAVIR KOHLI PRABHAKAR NARAYAN	C.S.C.
93	WPSS/1819/2024	KARNPAL SINGH Versus UNION OF INDIA AND OTHERS	MANJU BAHUGUNA D N SHARMA	DEPUTY S.G.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
94	WPSS/1908/2024	PEEYUSH CHANDRA KAPIL Versus STATE OF UTTARAKHAND AND OTHERS	ASHISH JOSHI SHOBHIT JOSHI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
95	WPSS/2023/2024	SUNITA M SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TRIBHUWAN CHANDRA PANDEY BHUVNESH JOSHI	C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

96 WPSS/2032/2024 RAJENDRA PRASAD Versus STATE OF UTTARAKHAND AND OTHERS RAJENDRA ARYA C.S.C.

97 WPSS/2054/2024 AARTI KUSHWAHA Versus STATE OF UTTARAKHAND AND OTHERS VINOD TIWARI C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

98 WPSS/2075/2024 GARIMA ANAND Versus UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION AND ANOTHER PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR ALI IRUM ZEBA C.S.C. B D PANDE

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

99 WPSS/2169/2024 KAUSHIKI Versus STATE OF UTTARAKHAND AND OTHERS PARIKSHIT SAINI C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

100 WPSS/2181/2024 SANDEEP GOYAL AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA KANTI RAM SHASHANK UPADHYAYA BIRENDRA SINGH ADHIKARI C.S.C. DEPUTY S.G. RAJESH SHARMA, C.G.S.C.

CONNECTED WITH

100(1) WPSS/2250/2024 SANTOSH KUMAR AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA SHASHANK UPADHYAYA C.S.C. I P KOHLI SAURAV ADHIKARI, C.G.S.C. DEPUTY S.G.

CONNECTED WITH

100(2) WPSS/2256/2024 MANOJ KUMAR AND OTHERS Versus UNION OF INDIA AND OTHERS SHASHI KANT SHANDILYA SACHIN KUMAR SHASHANK UPADHYAYA C.S.C.

SHARMA
I P KOHLI
SAURAV
ADHIKARI,
C.G.S.C.
DEPUTY S.G.

CONNECTED WITH

100(3) WPSS/2257/2024	JAIOM GUPTA AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA I P KOHLI C.S.C. SAURAV ADHIKARI, C.G.S.C. DEPUTY S.G.
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CONNECTED WITH

100(4) WPSS/2264/2024	ANAND SINGH RAJPUT Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA I P KOHLI C.S.C. SAURAV ADHIKARI, C.G.S.C. DEPUTY S.G.
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CONNECTED WITH

100(5) WPSS/2265/2024	SUNIL KUMAR SHARMA Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA I P KOHLI C.S.C. SAURAV ADHIKARI, C.G.S.C. DEPUTY S.G.
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101 WPSS/2182/2024	SWAPAN KUMAR PRAMANIK AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA BIRENDRA SINGH ADHIKARI C.S.C. I P KOHLI DEPUTY S.G. RAJESH SHARMA, C.G.S.C.
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102 WPSS/2183/2024	MAHESH CHAND AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA BIRENDRA SINGH ADHIKARI I P KOHLI C.S.C. DEPUTY S.G. RAJESH
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				SHARMA, C.G.S.C.
103	WPSS/2185/2024	MANOJ KUMAR JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C.
104	WPSS/2193/2024	SURENDRA TYAGI AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	SHASHANK UPADHYAYA BIRENDRA SINGH ADHIKARI C.S.C. I P KOHLI DEPUTY S.G. RAJESH SHARMA, C.G.S.C.
105	WPSS/2266/2024	MANOJ JOSHI Versus DISTRICT JUDGE UDHAM SINGH NAGAR	PRABHA NAITHANI AVIDIT NOLIYAL	NANDAN ARYA
106	WPSS/2268/2024	SAPNA Versus UTTARAKHAND POWER CORPORATION LTD AND OTHERS	PANKAJ KUMAR SHARMA	DHARMENDRA BARTH WAL DEVIKA TIWARI
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
107	WPSS/2286/2024	RAVI SHANKAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS PANDE AZMEEN WASON ANKUSH NEGI	SANDEEP KOTHARI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
		* FOR FINAL HEARING *		
108	WPSS/982/2022	PREETI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	ANIL ANTHWAL NITIN SINGH	C.S.C.
	WITH IA/1/2022 FOR INTERIM RELIEF APPLICATION			
109	WPSS/2264/2022	YASHPAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	BHUPENDRA PRASAD I D PALIWAL	C.S.C.
110	CRLA/859/2023	DEVANSHU JOSHI Versus STATE OF UTTARAKHAND	YOGESH PANT (LEGAL AID)	G.A.
111	WPSS/862/2023	BHAWANA BHATT Versus STATE OF UTTARAKHAND AND	AKSHAY JOSHI	C.S.C.

OTHERS

WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION

112	WPSS/1562/2023	ASHISH PAYAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	VINAY KUMAR, SUDHA TAMTA, RAJEEV SHARMA,	C K SHARMA MAHENDRA SINGH RAWAT C.S.C. C.K. SHARMA, SHARANG DHULIA
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WITH
IA/4/2023 FOR INTERIM ORDER VACATION APPLICATION
IA/5/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

113	WPSS/1787/2023	MAYANK PANT Versus THE NAINITAL BANK LTD AND OTHERS	BINA PANDE	DR. KARTIKEY HARI GUPTA
114	WPSS/2307/2023	VINOD KUMAR AND OTHERS Versus SECRETARY SCHOOL EDUCATION UTTARAKHAND AND OTHERS	LALIT SAMANT MADHU NEGI SAMANT	C.S.C.

WITH
IA/1/2023 FOR INTERIM RELIEF APPLICATION
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

115	CRLA/413/2024	SHAMSHAD Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
116	WPSS/773/2024	REETA BISHT Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT KUMAR I D PALIWAL	C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

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Causelists generated for Bench ID- 1172 and causlist ID- (1001) 10/12/2024 05:47:23 pm(115)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 05

WEDNESDAY, DECEMBER 11, 2024, AT 02:00 P.M.

HON'BLE MR. JUSTICE PANKAJ PUROHIT

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

MENTION SHALL NOT BE ENTERTAINED WITHOUT INFORMING THE OPPOSITE PARTIES.

APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 OF THE YEAR 2022 & ONWARDS.
(INCLUDING APPLICATIONS UNDER SECTION 528 B.N.S.S.), CIVIL CONTEMPT PETITIONS OF THE YEAR 2023 & ONWARDS -
ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	C528/734/2024	RITIK GOSWAMI Versus STATE OF UTTARAKHAND AND OTHERS	DEEPAK CHANDRA LALIT GOSWAMI	G.A.
NOTE : THROUGH V.C.				
2	C528/900/2024	SUNITA AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	PRABHA NAITHANI AVIDIT NOLIYAL	GAURAV PAWAR G.A.
WITH IA/1/2024 FOR COMPOUNDING APPLICATION				
3	C528/903/2024	AJAY KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	GAURAV PAWAR	PRABHA NAITHANI AVIDIT NOLIYAL G.A.
WITH IA/1/2024 FOR COMPOUNDING APPLICATION				
4	C528/904/2024	JOGENDRA Versus STATE OF UTTARAKHAND AND ANOTHER	PRABHA NAITHANI AVIDIT NOLIYAL	GAURAV PAWAR G.A.
WITH IA/1/2024 FOR COMPOUNDING APPLICATION				
5	C482/909/2024	SUHAIL ANSARI AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PARIKSHIT SAINI	SUKHWANI SINGH G.A.
WITH IA/1/2024 FOR COMPOUNDING APPLICATION IA/2/2024 FOR URGENCY APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION				
* FRESH CASES FOR ADMISSION *				
6	CLCON/445/2024	ABADUL VAHAB Versus	G D JOSHI GAURAV	

		AJAYVEER SINGH	GOSWAMI	
7	CLCON/447/2024	PRAVEEN SINGH ASWAL Versus SHASHTI BALLABH AND ANOTHER	HEMANT PANT	
8	C528/817/2024	AKHLAQ HUSSAIN Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	BHUPESH KANDPAL	G.A.
9	C528/829/2024	JAMSHED ALI Versus STATE OF UTTARAKHAND AND OTHERS	SAURABH BUDHORI SAGAR MALARA YOGESH PACHOLIA	G.A.
10	C528/871/2024	PARVEZ AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR COMPOUNDING APPLICATION	VAZIHA REHMAN PAVAN KUMAR NATH	HIMANSHU JOSHI G.A.
11	C528/886/2024	SUSHILA AND ANOTHER Versus RAMAN RATAN AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	NEERAJ GARG RAJENDRA ARYA YASHPAL SINGH	
12	C528/922/2024	RAVISH SINGH RANA Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	S K MANDAL	G.A.
13	C528/923/2024	KAMAL VERMA Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	SANGEETA ADHIKARI PATNI	G.A.
14	C528/925/2024	PAWAN KUMAR Versus PRATYAKSH GOYAL	NISHANT KRISHNA ADHIKARI	
15	C528/928/2024	SALEEM Versus STATE OF UTTARAKHAND AND ANOTHER	DEEP CHANDRA JOSHI NAVEEN CHANDRA TIWARI HIMANSHU JOSHI SHREY JOSHI	G.A.

16 C528/929/2024 M/S HILLWAYS CONSTRUCTION SHOBHIT PIYUSH GARG
COMPANY PVT. LIMITED AND SAHARIA
ANOTHER
Versus
CENTRAL BUREAU OF
INVESTIGATION CBI AND
ANOTHER

17 C528/930/2024 M/S HILLWAYS CONSTRUCTION SHOBHIT PIYUSH GARG
COMPANY PVT. LTD. AND SAHARIA
ANOTHER
Versus
CENTRAL BUREAU OF
INVESTIGATION CBI AND
ANOTHER

*** FOR FURTHER HEARING ***

18 CRLR/36/2013 INDRAPAL SINGH P.S.BOHARA DEEP PRAKASH
Versus MRS MEENA BHATT
SOHAN LAL SHARMA AND BOHARA G A
ANOTHER

*** FOR FINAL HEARING (AFTER FRESH) ***

19 CLR/90/2022 STATE OF UTTARAKHAND AND C.S.C. PRINCE
OTHERS CHAUHAN
Versus D K SRIVASTVA
MS B. PATEL AND COMPANY AND ADDL C.S.C. (UP)
OTHERS KAMLESH
TIWARI

WITH
IA/2/2023 FOR DISMISSAL
IA/3/2024 FOR MISCELLANEOUS APPLICATION
IA/4/2024 FOR MISCELLANEOUS APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

CONNECTED WITH

19(1) AO/354/2024 STATE OF UTTARAKHAND AND C.S.C. ADDL C.S.C. (UP)
ANOTHER
Versus
MS B PATEL AND COMPANY AND
OTHERS

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

CONNECTED WITH

19(2) AO/355/2024 STATE OF UTTARAKHAND AND C.S.C. ADDL C.S.C. (UP)
ANOTHER
Versus
MS B PATEL AND COMPANY AND
OTHERS

WITH
IA/1/2024 FOR EXEMPTION APPLICATION
IA/2/2024 FOR DELAY CONDONATION APPLICATION
IA/3/2024 FOR STAY APPLICATION

*** ORDERS ON APPLICATIONS ***

20	IA/1/2023 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/2/2024 FOR URGENCY APPLICATION IN			
	C482/14/2023	AKBAR ALI Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME DEHRADUN AND ANOTHER	VIKRAM SINGH DHAPOLA PAVAN KUMAR NATH, GARIMA THAPA	SANDEEP KOTHARI G.A.
	CONNECTED WITH			
20(1)	C482/1367/2022	MAINUDDEN AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY ANANT DHAKA	G.A.
21	IA/1/2024 FOR IMPLEADMENT APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IN			
	CLCON/293/2023	NARENDRA SINGH RANA Versus SARASWATI PRAKASH SATI AND ANOTHER	SANDEEP KOTHARI ALOK KUMAR	C.S.C.
22	IA/1/2023 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN			
	C482/1195/2023	KIRAN DHIMAN AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	PRANAV SINGH	DEEP CHANDRA JOSHI
23	IA/1/2023 FOR COMPOUNDING APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN			
	C482/1674/2023	MUKESH CHAUHAN Versus STATE OF UTTARAKHAND AND ANOTHER	PANKAJ KUMAR	RAJENDRA ARYA G.A.
24	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT IA/4/2024 FOR URGENCY APPLICATION IN			
	C528/2/2024	IKBAL AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	KUNWAR VIKRAMADITYA SHAH C S GAUTAM MEDHA PANDE	G.A.
	CONNECTED WITH			
24(1)	IA/1/2024 FOR STAY APPLICATION IN	WPCRL/686/2024	FIRASAT ALI Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA SINGH LOCHAN SAH G.A.

25	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN C528/27/2024	REKHA SAHNI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	ANKUR SHARMA	G.A.
26	IA/1/2024 FOR COMPOUNDING APPLICATION IN C528/60/2024	RAHUL KUMAR VISHWAS Versus STATE OF UTTARAKHAND AND OTHERS	PUNIT KUMAR	M K RAY G.A.
27	IA/1/2024 FOR COMPOUNDING APPLICATION IN C528/117/2024	RAHUL KUMAR AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	MEENU KASHYAP MOHIT KUMAR KASHYAP	SHOBHA MEHRA G.A.
28	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN C528/183/2024	SHRI SURESHA NAND MAMGAIN Versus STATE OF UTTARAKHAND AND ANOTHER	KARAN ANAND	G.A.
29	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN C528/200/2024	ASHOK KUMAR GUPTA AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	VIPUL SHARMA, KHUSHBOO TIWARI SHARMA, NIVESH BAHUGUNA, MANEESH BISHT	GAURAV SINGH G.A.
	CONNECTED WITH			
29(1)	C528/318/2024	PAWAN KUMAR GUPTA AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA MANEESH BISHT VIPUL SHARMA	GAURAV SINGH G.A.
30	IA/1/2024 FOR COMPOUNDING APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN C528/240/2024	ARSHAD AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	MOHD SAFDAR	M S SADAF G.A.
31	IA/2/2024 FOR IMPLEADMENT APPLICATION IN			

	CLCON/255/2024	VINOD KUMAR Versus RANJEET SINHA AND ANOTHER	HEM CHANDRA JOSHI	ANIL KUMAR JOSHI
32	IA/1/2024 FOR COMPOUNDING APPLICATION IN C528/256/2024	GAJENDRA RAUTELA Versus STATE OF UTTARAKHAND AND ANOTHER	MANI KUMAR MUKESH KAPURWAN	MANOJ BHATT G.A.
33	IA/1/2024 FOR COMPOUNDING APPLICATION IN C528/413/2024	DEEPAK KUMAR AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	NAVNEET KAUSHIK	SUKHWANI SINGH G.A.
34	IA/1/2024 FOR COMPOUNDING APPLICATION IN C528/488/2024	MUNEER AHMAD BAQAL Versus STATE OF UTTARAKHAND AND ANOTHER	AJAY JOSHI	PRADEEP LOHANI G.A.
35	IA/1/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IN C528/498/2024	M/S SAINATH ENTERPRISES Versus M/S SIDHDHI ENTERPRISES	MOHD. MATLUB	NEETI RANA
36	IA/2/2024 FOR COMPOUNDING APPLICATION IN C482/554/2024	NEHA SHARMA Versus STATE OF UTTARAKHAND AND ANOTHER	VISHWAST KANDPAL AMANJOT SINGH CHADHA	NAVEEN CHANDRA ARYA G.A.
37	IA/1/2024 FOR COMPOUNDING APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/3/2024 FOR URGENCY APPLICATION IN C482/609/2024	SHANU PASWAN Versus STATE OF UTTARAKHAND AND OTHERS	KARAN ANAND	CHANDRA PRAKASH G.A.
38	IA/1/2024 FOR COMPOUNDING APPLICATION IN C528/634/2024	LOVEPREET SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TARUN PANDE	G.A. SUBHASH JOSHI
39	IA/1/2024 FOR COMPOUNDING APPLICATION IN C528/782/2024	WASID AND ORS AND OTHERS Versus	SIDDHARTHA SAH	RAMJI SHRIVASTAVA

CONNECTED WITH

39(1) IA/1/2024 FOR COMPOUNDING APPLICATION
IN

C528/783/2024

MOHD. DILSHAD AND ORS AND
OTHERS

Versus

STATE OF UTTARAKHAND AND
ANOTHERRAMJI
SHRIVASTAVA
N K ADHIKARISIDDHARTHA
SAH
G.A.*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***40 IA/1/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IN

C528/592/2024

HIMANSHU SAINI

Versus

STATE OF UTTARAKHAND AND
ANOTHERDEEP CHANDRA
JOSHI
SHREY JOSHIRAJENDRA
SINGH AZAD
DEVESH SAINI
G.A.**NOTE : IA/1/2024 IS DEFECTIVE.***** ORDER MATTERS ***

41 C528/602/2024

BALRAM SINGH

Versus

STATE OF UTTARAKHAND AND
ANOTHERROHIT KUMAR
GAUR
B M PINGAL

G.A.

WITH

IA/1/2024 FOR STAY APPLICATION

*** ADMISSION MATTERS ***

42 CLCON/140/2023

VIKRAM YADAV AND ANOTHER

Versus

DEEPENDRA CHOUDHARY AND
OTHERS

R P SINGH

43 CLCON/232/2023

PAWAN KUMAR

Versus

SHREYA SAWHNEY MANAGING
DIRECTOR OF DHANSHREE AGRO
PRODUCTS PRIVATE LIMITED

PARIKSHIT SAINI

VIKAS
BAHUGUNA

44 CLCON/249/2023

RAMSWAROOP

Versus

PRIYANKA ARYA

DUSHYANT
MAINALI
NIKHIL BHATT

45 CLCON/363/2023

PRATIGYA THE OATH
FOUNDATION

Versus

UDAY RAJ SINGH AND ANOTHER

PAWAN MISHRA

C.S.C.

46 C482/836/2023

MANOJ PUNJ

Versus

STATE OF UTTARAKHAND
THROUGH SENIOR

SUPERINTENDENT OF POLICE

DISTT. DEHRADUN AND OTHERS

ADITYA SINGH
RISHAB
RANGHARM.C.PANT, ARUN
KUMAR
G.A.

47	CLCON/27/2024	SURENDRA GOSWAMI Versus SRI LEELADHAR VYAS AND ANOTHER	K K HARBOLA	
48	CLCON/38/2024	BHUWAN CHANDRA POKHARIA Versus VANDA AND ANOTHER	IN PERSON	
49	CLCON/79/2024	REZY JAIN Versus VISHAL SARSWAT	NANDAN ARYA M S DHAPOLA	MONIKA PANT
50	CLCON/145/2024	NISHAN SINGH Versus KAUSTAUBH MISHRA AND ANOTHER	PRAKASH CHANDRA MAULKEHI KARTIKEY MAULEKHI	
51	CLCON/228/2024	SARAT SINGH BISHT Versus DR SHMED IQBAL AND ANOTHER	SHASHI KANT SHANDILYA	
52	CLCON/229/2024	CHANDRA MOHAN SINGH RAWAT Versus AHMED IQBAL AND ANOTHER	SHASHI KANT SHANDILYA	C.S.C.
53	CLCON/260/2024	SARDAR AMARIK SINGH Versus UDAY RAJ SINGH AND OTHERS	HARSHPAL SEKHON V K GUGLANI	
		CONNECTED WITH		
53(1)	CLCON/261/2024	SARDAR AMARIK SINGH Versus UDAY RAJ SINGH AND OTHERS	HARSHPAL SEKHON V K GUGLANI	
		CONNECTED WITH		
53(2)	CLCON/263/2024	SARDAR AMARIK SINGH Versus UDAY RAJ SINGH AND OTHERS	HARSHPAL SEKHON V K GUGLANI	
		CONNECTED WITH		
53(3)	CLCON/265/2024	SARDAR AMARIK SINGH Versus UDAY RAJ SINGH AND OTHERS	HARSHPAL SEKHON V K GUGLANI	
		CONNECTED WITH		
53(4)	CLCON/267/2024	SARDAR AMARIK SINGH Versus UDAY RAJ SINGH AND OTHERS	HARSHPAL SEKHON V K GUGLANI	
54	CLCON/325/2024	PAVAS GUPTA Versus UDAY RAJ SINGH IAS AND ANOTHER	DUSHYANT MAINALI	
55	CLCON/337/2024	MADAN PAL SINGH Versus SURENDRA NARAYAN PANDEY AND OTHERS	ANUP KUMAR VERMA	

	CONNECTED WITH			
55(1)	CLCON/338/2024	ANIL PAWAR Versus SURENDRA NARAYAN PANDEY AND OTHERS	ANUP KUMAR VERMA	
	CONNECTED WITH			
55(2)	CLCON/339/2024	DR R P SINGH Versus DR SURENDRA NARAYAN PANDEY AND OTHERS	ANUP KUMAR VERMA	
	CONNECTED WITH			
55(3)	CLCON/340/2024	ANIL SAINI Versus DR SURENDRA NARAYAN PANDEY AND OTHERS	ANUP KUMAR VERMA	
	CONNECTED WITH			
55(4)	CLCON/341/2024	DR TEJBIR SINGH Versus SURENDRA NARAYAN PANDEY AND OTHERS	ANUP KUMAR VERMA	
	CONNECTED WITH			
55(5)	CLCON/342/2024	DR ANURADHA DUTTA Versus SURENDRA NARAYAN PANDEY AND ANOTHER	ANUP KUMAR VERMA	
	CONNECTED WITH			
55(6)	CLCON/343/2024	DR LALITA SHUKLA Versus SURENDRA NARAYAN PANDEY AND OTHERS	ANUP KUMAR VERMA	
	CONNECTED WITH			
55(7)	CLCON/358/2024	VINOD KUMAR Versus SURENDRA NARAYAN PANDEY AND OTHERS	ANUP KUMAR VERMA	
56	C528/688/2024	SANGRAM SINGH ALIAS SANTOSH Versus STATE OF UTTARAKHAND AND ANOTHER	SARITA BISHT PIYUSH SAMMAL LALIT SINGH SAMMAL R S SAMMAL	G.A.
	WITH			
	IA/1/2024 FOR INTERIM RELIEF APPLICATION			
57	C528/690/2024	RAM KISHORE MISHRA AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	D S NEGI SIDDHARTHA SINGH	G.A. VIPUL SHARMA, KHUSHBOO TIWARI SHARMA, MANEESH BISHT, NIVESH

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

58	C528/781/2024	AFTAB ALAM AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	BILAL AHMED	AMIT KAPRI, MS.SADAF G.A.
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CONNECTED WITH

58(1)	C528/728/2024	SHADAB AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	BILAL AHMED	G.A.
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59	C528/797/2024	SWAMI AVIMUKTESHWARANAND AND ORS AND OTHERS Versus STATE OFUTTARAKHAND AND ANOTHER	SANDEEP KOTHARI AANANYA JAIN	G.A.
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WITH
IA/1/2024 FOR STAY APPLICATION

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Causelists generated for Bench ID- 1173 and causlist ID- (1001) 10/12/2024 05:44:26 pm(256)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 06

WEDNESDAY, DECEMBER 11, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

ALL MENTIONS SHALL BE TAKEN BEFORE HEARING OF CASES COMMENCES.

APPEALS AGAINST ORDERS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS- ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	SA/1/2022	SARVADAMAN TRIPATHI Versus PRATIMA PANDEY	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI SIDDHARTH BANKOTI VIPUL SHARMA	PRASHANT KHANNA
* FRESH CASES FOR ADMISSION *				
2	SA/107/2024	PRATIMA DEVI Versus BIJLI DEVI AND OTHERS	ESWARYA BANGWAL SHASHANK SAUN	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
3	CLR/127/2024	SANDEEP KUMAR JAIN Versus HOSHIYAR SINGH BUDDHUMAL JAIN AND ANOTHER	AJAY JOSHI AKSHAY JOSHI VISHWAST KANDPAL	
	WITH IA/1/2024 FOR STAY APPLICATION			
* ADMISSION MATTERS *				
4	CLR/52/2018	BRIJ MOHAN SHARMA Versus POOJA ALIAS LILA AND ANOTHER	PANKAJ MIGLANI LALIT MIGLANI	BIRENDRA SINGH ADHIKARI
	WITH CLMA/5903/2018 FOR STAY APPLICATION			
5	SA/35/2021	MANJULATA SINGH Versus PRABHAWATI DEVI AND OTHERS	SIDDHARTHA SAH	JITENDRA CHAUDHARY VIVEK PATHAK TAJHAR QAYYUM MANOKAM NAUTIYAL R K CHAUHAN SIDDHARTHA SINGH MUHAMMAD

WITH

IA/1/2021 FOR EXEMPTION APPLICATION

IA/2/2021 FOR MISCELLANEOUS APPLICATION

IA/5/2022 FOR MISCELLANEOUS APPLICATION

IA/7/2022 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE

IA/9/2023 FOR OBJECTION

IA/10/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

5(1)	WPMS/129/2019	SMT. PRABHAWATI DEVI Versus MAA SHAKTI PEETH TRUST AND OTHERS	MOHD. MATLUB	VIJAY BHATT
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WITH

CLMA/820/2019 FOR STAY APPLICATION

CONNECTED WITH

5(2)	SA/33/2021	SHIKHA SINGH Versus PRABHAWATI DEVI AND OTHERS	NIKHIL SINGHAL SIDDHARTHA SINGH	SIDDHARTHA SAH JITENDRA CHAUDHARY VIVEK PATHAK TAJHAR QAYYUM MANOKAM NAUTIYAL R K CHAUHAN MOHD MATLOOB (FOR CAVEATOR)
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WITH

IA/1/2021 FOR STAY APPLICATION

IA/2/2021 FOR MISCELLANEOUS APPLICATION

IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE

IA/5/2023 FOR OBJECTION

IA/6/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

5(3)	SA/34/2021	PREM PRAKASH SINGH AND ANOTHER Versus PORABHAWATI DEVI AND OTHERS	VIJAY BHATT VIVEK PATHAK	SIDDHARTHA SAH JITENDRA CHAUDHARY TAJHAR QAYYUM MANOKAM NAUTIYAL R K CHAUHAN SIDDHARTHA SINGH MUHAMMAD MATLUB (FOR CAVEATOR)
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WITH

IA/1/2021 FOR MISCELLANEOUS APPLICATION

IA/5/2023 FOR OBJECTION

IA/6/2024 FOR MISCELLANEOUS APPLICATION

6	SA/92/2022	BANARASHI DAS AND ANOTHER	B S BHANDARI	LALIT SHARMA
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Versus
LAL SINGH AND ANOTHER

HARSHIT
SANWAL

TRIBHUWAN
CHANDRA
PANDEY
RAKESH KUMAR
JOSHI

WITH
IA/1/2022 FOR INTERIM RELIEF APPLICATION

7 SA/183/2023 RAJPAL
Versus
PREMCHAND AND ANOTHER

BHUWAN BHATT NIKHIL SINGHAL

WITH
IA/1/2023 FOR STAY APPLICATION

8 SA/187/2023 RITU SHARMA AND ANOTHER
Versus
BHUP DEVI AND ANOTHER

DISHA
VASHISTH
MEENU SHARMA
HEMANT SINGH
MAHRA
K R GAZI

WITH
IA/1/2023 FOR STAY APPLICATION

9 AO/402/2023 ANITA DEVI AND OTHERS
Versus
SHUBHAM CHAUHAN AND
OTHERS

MANVENDRA D C S RAWAT
SINGH
PRANAV SINGH

WITH
IA/1/2023 FOR MISCELLANEOUS APPLICATION

10 AO/466/2023 NATIONAL INSURANCE CO LTD
Versus
KUMARI PARUL AND OTHERS

M K GOYAL
INDU SHARMA
D C S RAWAT
R K RAWAT
AJAY JOSHI

WITH
IA/2/2024 FOR MONEY WITHDRAWAL APPLICATION

CONNECTED WITH

10(1) AO/472/2023 DIVISIONAL MANAGER
(OPERATION)
Versus
KM. PARUL AND OTHERS

INDU SHARMA

WITH
IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

10(2) AO/473/2023 DIVISIONAL MANAGER
(OPERATION)
Versus
SHRI SACHIN KUMAR AND
OTHERS

INDU SHARMA

CONNECTED WITH

10(3) AO/474/2023 DIVISIONAL MANAGER
(OPERATION)
Versus
KM SHIVANI AND OTHERS

INDU SHARMA

WITH

IA/1/2023 FOR STAY APPLICATION

- | | | | | |
|----|-------------|---|-----------------------|------------------------------|
| 11 | AO/491/2023 | ARUN BHANOT
Versus
CHANDRADEEP SINGHAL AND
ANOTHER | SHUBHANG
DOBHAL |) |
| 12 | AO/492/2023 | ARUN BHANOT
Versus
CHANDRADEEP SINGHAL AND
ANOTHER | SHUBHANG
DOBHAL | |
| 13 | SA/18/2024 | MS ROCKCLIFF BUILDERS PVT
LIMITED
Versus
UNION OF INDIA AND OTHERS | M C PANT
D S MEHTA | DEPUTY S.G.
RAJESH SHARMA |

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

- | | | | | |
|----|-------------|--|---|---|
| 14 | SA/32/2024 | DAN SINGH MEHRA
Versus
CHAMU SINGH | SOHAN SINGH
MEHTA
S K MANDAL | |
| 15 | SA/106/2024 | RAJVEER SINGH AND ANOTHER
Versus
SHRI GANDHI SEVA ASHRAM | BIRENDRA
SINGH
ADHIKARI
SIDHARTH
SINGH NEGI | HEMANT SINGH
MAHRA
SIDDHANT
TIWARI (FOR
CAVEATOR) |

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

- | | | | | |
|----|-------------|--|--|--|
| 16 | SA/134/2024 | BACHI RAM
Versus
TRILOCHAN KARGETI | ANIL ANTHWAL
VIVEK KUMAR
C S RAWAT | |
|----|-------------|--|--|--|

WITH

IA/1/2024 FOR STAY APPLICATION

- | | | | | |
|----|-------------|---|--------------------|----------------------|
| 17 | AO/140/2024 | G.B. PANT UNIVERSITY OF
AGRICULTURE AND TECHNOLOGY
Versus
STATE OF UTTARAKHAND AND
OTHERS | SHUBHANG
DOBHAL | C S SHARMA
C.S.C. |
|----|-------------|---|--------------------|----------------------|

- | | | | | |
|----|-------------|--|--|--|
| 18 | FA/204/2024 | SAROJ BALA AND OTHERS AND
OTHERS
Versus
SUBLESH | VINOD KUMAR
JEMINI
ASHISH KUMAR
JEMINI
B D PANDE | |
|----|-------------|--|--|--|

WITH

IA/1/2024 FOR STAY APPLICATION

- | | | | | |
|----|-------------|--|--------------|--------------------|
| 19 | AO/215/2024 | ORIENTAL INSURANCE COMPANY
LIMITED
Versus
DEEPA SEN AND ANOTHER | DEEPAK RAWAT | NAGESH
AGGARWAL |
|----|-------------|--|--------------|--------------------|

WITH
IA/1/2024 FOR STAY APPLICATION

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

- 20 CLMA/1946/2020 FOR DELAY CONDONATION APPLICATION IN TIME BARRED SA
IN
SA/40/2020 KARORPATI AND ANOTHER M.S. BISHT RAMJI
Versus SHRIVASTAVA
KARAMRAJ VERMA AND OTHERS N.K. ADHAKARI
- 21 IA/1/2023 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO
IA/2/2023 FOR STAY APPLICATION
IA/3/2023 FOR MONEY WITHDRAWAL APPLICATION
IN
AO/142/2023 I C I C I LOMBARD GENERAL BHARAT TEWARI SUSHEEL
INSURANCE COMPANY LIMITED PULAK KUMAR
Versus AGARWAL PRIYANSHU
AJAY KUMAR AND OTHERS GAIROLA
ROHIT KUMAR
GAUR
B M PINGAL
D C S RAWAT
- 22 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IA/3/2024 FOR ADDITIONAL EVIDENCE
IN
AO/19/2024 ORIENTAL INSURANCE COMPANY PRABHAT PANDE
Versus
HEM CHANDRA KANDPAL AND
OTHERS
- 23 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IN
AO/243/2024 UNITED INDIA INSURANCE AMIT KAPRI DEVESH UPRETI
COMPANY LTD AMIT CHANDRA
Versus UPADHYAY
NIRMAL PATWA AND OTHERS

*** ORDERS ON APPLICATIONS ***

- 24 IA/6/2024 FOR SECOND BAIL APPLICATION
IN
CRLA/456/2023 FARJAND DIVYESH PANT G.A.
Versus AJAY JOSHI
STATE OF UTTARAKHAND

NOTE : FOR HEARING ON IA/6/2024 - SECOND BAIL APPLICATION.

*** ORDER MATTERS (AFTER FRESH) ***

- 25 BA2/144/2024 BALVIR SINGH AND ANOTHER NIPUSH MOLA G.A.
Versus JOSHI
STATE OF UTTARAKHAND CHETNA
LATWAL

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

- 26 IA/3466/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/3467/2024 FOR DELAY CONDONATION APPLICATION

Versus
VISHU BHATIA AND ANOTHER

KOTHARI
KSHITIJ SAH
P S BISHT
SIDDHARTHA
SINGH

D S MEHTA

CONNECTED WITH

31(1) IA/2/2023 FOR MISCELLANEOUS APPLICATION
IN

FA/188/2022

M/S DREAMERS MAGIC LLP

Versus

VISHU BHATIA AND ANOTHER

SANDEEP
KOTHARI
KSHITIJ SAH
P S BISHT
SIDDHARTHA
SINGH

D S MEHTA

D S MEHTA

32 IA/2/2024 FOR URGENCY APPLICATION
IN

CLR/137/2023

BAKHTAWAR SINGH (DECEASED)

Versus

SRI DHAN SINGH (DECEASED)
AND ANOTHER

NEERAJ GARG
YASHPAL SINGH

BHUWAN BHATT

33 IA/1/2023 FOR STAY APPLICATION
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IA/3/2024 FOR URGENCY APPLICATION
IN

SA/174/2023

GITA PRASAD

Versus

ARJUN PRASAD

LOKENDRA
DOBHAL
DEVANG
DOBHAL
SUDHIR KUMAR
KRITI SHARAN
AGARWAL
SHWETA
BADOLA
DOBHAL

KSHITIJ SAH
D S NEGI
SIDDHARTHA
SINGH (FOR
CAVEATOR)

34 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IA/3/2024 FOR EXEMPTION APPLICATION
IA/4/2024 FOR URGENCY APPLICATION
IA/5/2024 FOR URGENCY APPLICATION
IN

AO/465/2024

MOHINI SAXENA AND ANOTHER

Versus

LEELA DEVI AND OTHERS

SWAPNIL BISHT

*** ORDERS ON APPLICATIONS ***

35 CLMA/5560/2012 FOR ABATEMENT APPLICATION
CLMA/10378/2020 FOR IMPLEADMENT APPLICATION
IA/12852/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN

SA/9/2003

SMT. DEVKI ALIAS PREMLATA
ALIAS MANJU MAHANT AND
OTHERS

Versus

AJAY VEER
PUNDIR
VIVEK PATHAK
PIYUSH GARG

JAGDISH SINGH
BISHT
INDU SHARMA
RAVI BABULKAR

	MAHANT RAJENDRA DAS CHELA POORAN DAS (DECEASED)	DHARMENDRA BARTHWAL MAMTA JOSHI NIKHIL SINGHAL SHAURABH BISHT B N MOLAKHI SIDDHARTHA SINGH	SUDHIR KUMAR ARVIND VASHISTH NAVNEET KAUSHIK MANISH ARORA MOHD UMAR NAGESH AGGARWAL B D UPADHYAY
36	IA/11533/2024 FOR MISCELLANEOUS APPLICATION IN SA/103/2007	BHARAT JI MAHARAJ BIRAJMAN BHARAT MANDIR RISHIKESH PARGANA PARWA DOON, DISTRICT DEHRADUN AND ANOTHER Versus PUNJAB AND SINDH KSHETRA, RISHIKESH, DISTRICT DEHRADUN THROUGH SH. RAGHUBIR LAL GHAI AND OTHERS	ARVIND VASHISHTA PIYUSH GARG DINESH GAHATORI INDER PAL KOHLI
37	IA/15010/2024 FOR MISCELLANEOUS APPLICATION IA/15011/2024 FOR IMPLEADMENT APPLICATION IN CLR/14/2019	CHARAN JEET DORA Versus LAXMAN DASS BHATIA, ADVOCATE AND OTHERS	GURBANI SINGH KAVYA MEHRISHI NAVEEN TEWARI MAYANK DATTA SUNIL UPADHYAYA M C PANT INDER PAL KOHLI KANTI RAM RAJNI SUPYAL/LATWAL
38	IA/6822/2020 FOR MISCELLANEOUS APPLICATION IA/6824/2023 FOR MISCELLANEOUS APPLICATION IA/6825/2024 FOR MISCELLANEOUS APPLICATION IN AO/165/2020	UNION OF INDIA (DOT) AND BHARAT SANCHAR NIGAM LTD. AND ANOTHER Versus M/S DARSHAN LAL	ANJALI BHARGAVA
39	IA/1/2021 FOR STAY APPLICATION IA/2/2021 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CLR IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE IN CLR/35/2021	M/S JAI GURUDEV TRANSPORT COMPANY AND ANOTHER Versus M/S VARDHMAN TRADERS AND OTHERS	PIYUSH GARG
40	IA/2/2024 FOR MISCELLANEOUS APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION IN		

	FA/61/2023	SUBHASH CHANDRA AGARWAL Versus MOUNT ABU TRUST AND OTHERS	NARAYAN HAR GUPTA	SIDDHARTHA SINGH NAGESH AGGARWAL
41	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION IN SA/63/2024	AMEER SINGH DECEASED Versus NAGAR NIGAM HARIDWAR AND OTHERS	AJAY JOSHI GAURAV KANDPAL	
* ORDER MATTERS *				
42	FA/23/2021	ARUN KUMAR HANDA AND ANOTHER Versus VINOD KUMAR HANDA	BIRENDRA SINGH ADHIKARI ANKIT SHAH	AAYUSHI GUPTA MANOKAM NAUTIYAL MOHD. MATLUB
	CONNECTED WITH			
42(1)	CLCON/191/2023	VINOD KUMAR HANDA Versus ARUN KUMAR HANDA AND ANOTHER	POOJA KUMARI MANOKAM NAUTIYAL MOHD MATLUB	
43	AO/435/2022	THE NEW INDIA ASSURANCE COMPANY Versus CHANDRA SHEKHAR SHARMA AND OTHERS	D C S RAWAT	GIRISH CHANDRA LAKHCHAURA IQBAL KHAN PRABHAT PANDE AYUSH AGRAWAL
	WITH IA/2/2023 FOR MONEY WITHDRAWAL APPLICATION IA/3/2024 FOR MONEY WITHDRAWAL APPLICATION			
44	SA/69/2024	SHYAMA DEVI AND OTHERS Versus REKHA DEVI	VIKAS BAHUGUNA	PAWAN MISHRA (FOR CAVEATOR)
45	AO/82/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus SHANTI AND OTHERS	MOHD SHAFY VINAY BHATT SHRAVAN PANDEY	M C UPADHYAY MUKESH PATHAK
	WITH IA/2/2024 FOR MONEY WITHDRAWAL APPLICATION			
46	AO/134/2024	V MARC INDIA LIMITED Versus JAANILLAHI AND ANOTHER	NIKHIL SINGHAL	MOHD SAFDAR ANKUR SHARMA
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
47	AO/179/2024	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus REKHA RANI AND OTHERS	P C MAULEKHI	TAPAN SINGH AVNEESH KUMAR
48	AO/218/2024	THE UNITED INDIA INSURANCE	D C S RAWAT	NIPUSH MOLA

		COMPANY LTD Versus VICHITRA HALDHAR AND OTHERS		JOSHI DEEPAK RAWAT CHETNA LATWAL
49	AO/363/2024	VEER SINGH AND ANOTHER Versus SUMIT KUMAR AND OTHERS	AYUSH AGARWAL IQBALKHAN	BHARAT TEWARI PULAK AGARWAL BHARAT TEWARI
* FOR FINAL HEARING *				
50	AO/350/2011	NATIONAL INSURANCE COMPANY LIMITED Versus SMT. INDU SAKLANI AND OTHERS	LALIT BELWAL D S PATNI	LOKENDRA DOBHAL PAWAN MISHRA
51	SA/29/2012	ASHOK KUMAR SHARMA Versus STATE OF UTTARAKHAND THROUGH ITS COLLECTOR, DEHRADUN AND ANOTHER	BHUPESH KANDPAL NIKHIL SINGHAL	C.S.C.
52	AO/212/2015	SANNI SHARMA Versus SMT. KULDEEP KAUR AND OTHERS	S K MANDAL	DEEP JOSHI VISHAL SINGH MAHARA RAJESH S NAGARKOTI SIDDHARTHA BISHT
53	AO/119/2016	SAURABH KUMAR Versus SMT. NANDI DEVI AND OTHERS	LALIT SHARMA SANJAY BHATT	MOHD AZIM YOGESH UPADHYAY P C PETSHALI PRABHAT PANDE SANJEEV AKASH SINDHU AKASH ABHISHEK VERMA
WITH IA/2141/2022 FOR EXEMPTION APPLICATION IA/2144/2022 FOR EXEMPTION APPLICATION				
54	SA/7/2017	SUNIL KUMAR SHARMA Versus SMT. PRAKASHWATI AND OTHERS	TAPAN SINGH NIKHIL SINGHAL	P. S. BISHT SIDDHARTHA SINGH
CONNECTED WITH				
54(1)	SA/11/2017	RADHEY BALLABH SHARMA AND OTHERS Versus SMT PRAKASHWATI (DECEASED) AND OTHERS	TAPAN SINGH K.R.GAZI DISHA VASHISTH SMT. MEENU SHARMA TAPAN SINGH	P. S. BISHT SIDDHARTHA SINGH
55	FA/127/2017	SMT USHA DEVI Versus	VIVEK PATHAK IMRAN ALI	KHUSHBOO TIWARI SHARMA

WITH

CLMA/14646/2017 FOR STAY APPLICATION
CLMA/4717/2018 FOR STAY APPLICATION

56	AO/141/2018	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT. MUNNI DEVI AND OTHERS	I P KOHLI	PANKAJ KAPIL HARSHIT SANWAL
		WITH IA/4010/2024 FOR STAY VACATION APPLICATION		
57	SA/14/2019	SATYE SINGH AND ANOTHER Versus MASTRAM AND ANOTHER	G S NEGI	VIJAY BHATT, DEVENDRA PANT
		WITH CLMA/1053/2019 FOR STAY APPLICATION		
58	CLR/9/2020	TRILOK CHANDRA SHARMA Versus SURESH CHANDRA JOSHI	PIYUSH GARG	YOGESH TIWARI ANANT AGARWAL SUDHIR KUMAR
59	FA/30/2022	BITTO DEVI Versus MANISH KUMAR	SHUBHANG DOBHAL RANGOLI PUROHIT	D C S RAWAT
60	SA/121/2022	REKHA DEVI Versus TEJ SINGH	SIDDHARTHA SAH	MEENA BOHRA PRABHAT BOHRA NEHA BOHRA P S BOHRA
61	C482/1156/2022	RAJEEV TYAGI Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG PRIYANSHU GAIROLA RAVI SEHGAL	LOKENDRA DOBHAL DEVANG DOBHAL G.A.
		WITH IA/1/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT CONNECTED WITH		
61(1)	C482/877/2019	M/S JIYA PLACE AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	GOPAL K VERMA KAILASH CHANDRA	LOKENDRA DOBHAL DEVANG DOBHAL G.A.
		WITH CRMA/1455/2019 FOR STAY APPLICATION IA/17140/2019 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT		
62	AO/45/2023	DURGA DEVI Versus ROSHAN LAL AND ANOTHER	POORAN SINGH RAWAT BABITA JALAL	D C S RAWAT
63	CLR/183/2023	SIDDHARTH MEHTA Versus	RAJAT MITTAL	GEETA ARYA ARUN PRATAP

REETA SHARMA AND ANOTHER

SAH
ABHISHEK
VERMA (FOR
CAVEATOR)

WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

64	FA/61/2024	MADHU PURI AND ANOTHER Versus RAKESH MALHOTRA	PIYUSH GARG	VIKAS BAHUGUNA (FOR CAVEATOR)
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Causelists generated for Bench ID- 1174 and causlist ID- (1001) 10/12/2024 05:43:53 pm(111)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER

WEDNESDAY, DECEMBER 11, 2024, AT 02:00 P.M.

REGISTRAR (JUDICIAL)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	WPMS/2176/2022	RAM AVTAR MAHESHWARI AND OTHERS Versus NAGAR NIGAM MUNICIPAL CORPORATION KOTDWAR AND OTHERS	TEJAS AGARRWAL PAVAN KUMAR NATH	NAVNISH NEGI C.S.C.
* FRESH CASES AS DEFECTIVE *				
2	ABAC/4/2024	BEBI Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHR RASTOGI	G.A.
3	C447/20/2024	FARHEEN WARSI ALIAS FARHEEN Versus STATE OF UTTARAKHAND AND ANOTHER	ARVIND KUMAR SHARMA	G.A.
4	C24/110/2024	ANJANA Versus YOGESH	SUBHASH JOSHI SHIVANAND BHATT	
	WITH IA/1/2024 FOR STAY APPLICATION			
5	SA/127/2024	GOPAL SINGH RAWAT Versus DIVISIONAL FOREST OFFICER TEHRI DAM VAN VIBHAG AND OTHERS	LILA DHAR THAPLIYAL APOORV NAUTIYAL VINOD NAUTIYAL	C.S.C. DEPUTY S.G.
6	WPSB/279/2024	UNION OF INDIA AND OTHERS Versus PARVINDRA SINGH	RAJESH SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	WPSB/280/2024	UNION OF INDIA AND OTHERS Versus DEVENDRA SINGH	LALIT SHARMA	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
8	SPA/335/2024	BHUPENDRA SINGH LATWAL Versus STATE OF UTTARAKHAND AND	RITESH SHARMA ROHIT ARORA	C.S.C.

ANOTHER

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION

IA/2/2024 FOR STAY APPLICATION

9	SPA/336/2024	PUSHPA DHANIK Versus STATE OF UTTARAKHAND AND OTHERS	I D PALIWAL	C.S.C.
10	AO/442/2024	SARASWATI DEVI AND OTHERS Versus DEEPAK KUMAR AND OTHERS	NEERAJ UPRETY	
11	CLCON/443/2024	RAJEEV VERMA Versus SUNIL MALIK AND ANOTHER	SHUBHANG DOBHAL SURYAKANT MAITHANI	
12	CLCON/444/2024	MANOJ KUMAR Versus K K GUPTA	PARIKSHIT SAINI	
13	CLCON/446/2024	LAXMI NARAYAN SINGH SAYALA Versus NEERAJ KHERWAL	ROHIT KUMAR GAUR B M PINGAL	
14	AO/485/2024	MANOJ KUMAR SINGH Versus ROHIT MALIK AND ANOTHER	ZAFAR SIDDIQUE	
15	WPMB/568/2024	TARVINDAR ARORA Versus STATE OF UTTARAKHAND AND OTHERS	POORAN SINGH RAWAT BABITA JALAL	C.S.C.
WITH IA/1/2024 FOR STAY APPLICATION				
16	CRLA/655/2024	KISHAN PAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	BILAL AHMED	G.A.
17	C528/743/2024	STATE OF UTTARAKHAND Versus HIMANSHU GAUR	G.A.	
WITH IA/1/2024 FOR STAY APPLICATION				
18	CRLA/761/2024	ZARIF MIYAN Versus GOVT. OF INDIA AND ANOTHER	RAVI JOSHI RAJENDRA KOTIYAL	SHOBHIT SAHARIA G.A.
19	CRLA/762/2024	MAJOR SINGH Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
WITH IA/1/2024 FOR BAIL APPLICATION				
20	WPSB/763/2024	NARAYAN SINGH MEHRA AND ANOTHER	SHUBHANG DOBHAL	C.S.C. H S RAWAL (FOR

		Versus STATE OF UTTARAKHAND AND OTHERS	SURYAKANT MAITHANI	CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
21	CRLA/764/2024	HARIOM PRAJAPATI Versus STATE OF UTTARAKHAND	DEEPAK JOSHI DHEERAJ JOSHI K K HARBOLA	G.A.
	WITH IA/1/2024 FOR BAIL APPLICATION			
22	C528/924/2024	KAMAL OLI Versus STATE OF UTTARAKHAND AND ANOTHER	RAVI JOSHI B D PANDE GAURAV KANDPAL	G.A.
	WITH IA/1/2024 FOR STAY APPLICATION			
23	C528/926/2024	ASHISH SHUKLA AND OTHERS Versus KARAN PAL SINGH	RISHAB LALIT KUMAR	
24	C528/927/2024	DINESH SINGH MEHRA Versus STATE OF UTTARAKHAND AND ANOTHER	PIYUSH SAMMAL LALIT SINGH SAMMAL SARITA BISHT	G.A.
25	WPCRL/1357/2024	SHLOK SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV SINGH	G.A. SAJJAD AHMAD MOHD UMAR (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
26	WPCRL/1360/2024	ANJU AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	MATLOOB RAWAT	G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
27	WPMS/2143/2024	SALEEM BAIG Versus SARTAZ AND ANOTHER	BILAL AHMED	
28	WPSS/2328/2024	MANOJ KUMAR JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT REITUPARNA JOSHI	RAMJI SHRIVASTAVA C.S.C. BHAGWAT MEHRA (FOR CAVEATOR)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
29	WPSS/2329/2024	VIRENDRA KUMAR AND OTHERS AND OTHERS Versus THE STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	RAJESH SHARMA RAJESH SHARMA C.S.C.

	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
30	WPSS/2334/2024	KULWANT SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	VINAY BHATT C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
31	WPSS/2336/2024	MEENA CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	GEETA ARYA ARUN PRATAP SHAH MANOJ MOHAN	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
32	BA1/2393/2024	SONU RATHI Versus STATE OF UTTARAKHAND	SUBHASH CHAND BURMAN	G.A.
33	BA1/2397/2024	MUNEER Versus STATE OF UTTARAKHAND	HEMANT SINGH MAHRA ABHISHEK ANTHWAL	G.A.
34	WPMS/2490/2024	MOHAN LAL Versus STATE OF UTTARAKHAND AND ANOTHER	GEETA ARYA ARUN PRATAP SHAH	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
35	WPMS/3005/2024	GUJINDER KUMAR Versus VINOD KUMAR AND OTHERS	SUNIL CHANDRA CHANDRA PRAKASH	RAJESH PANDEY (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
36	WPMS/3006/2024	GUJINDER KUMAR Versus RAMAN FUTELA AND OTHERS	SUNIL CHANDRA CHANDRA PRAKASH	RAJESH PANDEY (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
37	WPMS/3008/2024	GUJINDER KUMAR Versus VINOD KUMAR AND OTHERS	SUNIL CHANDRA CHANDRA PRAKASH	RAJESH PANDEY (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
38	WPMS/3409/2024	MOBIN AHMAD ALIAS MOVIN AHMAD Versus DISTRICT COOPERATIVE BANK LTD AND ANOTHER	VINAY BHATT MOHD SHAFY	N S PUNDIR
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
39	WPMS/3410/2024	M/S SHRI SHANI SAI MINERALS	ANIL KUMAR	ASHISH JOSHI

		AND ANOTHER Versus PUNJAB NATIONAL BANK	JOSHI	
	WITH IA/1/2024 FOR STAY APPLICATION			
40	WPMS/3411/2024	APURV JINDAL Versus UNION OF INDIA AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C. DEPUTY S.G.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
41	WPMS/3412/2024	AKHILESH KUMAR BHATNAGAR AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	NIRANJAN BHATT REITUPARNA JOSHI	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
42	WPMS/3414/2024	HARIDWAR AYURVEDA MEDICAL COLLEGE AND RESEARCH Versus UNION OF INDIA AND OTHERS	VINAY BHATT MOHD SHAFY	RAMJI SHRIVASTAVA SANDEEP KOTHARI DEPUTY S.G.
	WITH IA/1/2024 FOR STAY APPLICATION			
43	WPMS/3419/2024	RAMCHAAN SINGH Versus OMPRAKASH AND ANOTHER	SAURAV ADHIKARI B D PANDE	
	WITH IA/1/2024 FOR STAY APPLICATION			
44	WPMS/3420/2024	NAGENDRA SINGH KATHAIT Versus PRIYANKA KATHAIT	PAWAN MISHRA	
	WITH IA/1/2024 FOR STAY APPLICATION			
45	WPMS/3424/2024	PUBLIC SERVICE COMMISSION UTTARAKHAND Versus GURUKUL KANGRI VISHWAVIDYALAYA HARIDWAR AND ANOTHER	D S NEGI SIDDHARTHA SINGH	ADITYA SINGH C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
		* ORDER ON APPLICATIONS (AS DEFECTIVE) *		
46	FA/159/2013	PRABHAT KUMAR SAH Versus STATE OF UTTARAKHAND THROUGH COLLECTOR NAINITAL AND OTHERS	J C BELWAL	C.S.C. ADDL C.S.C. (UP)
47	IA/6722/2024 FOR IMPLEADMENT APPLICATION IN			
	WPMS/1725/2016	DELHI ARYA PRATINIDHI SABHA	AJAY VEER	M C PANT

AND ANOTHER
Versus
STATE OF UTTARAKHAND
THROUGH ITS SECRETARY AND
OTHERS

PUNDIR
ANIL KUMAR
JOSHI
B.P.S. MER

VIJAY BHATT
SIDDHARTHA
SAH
MANISHA
BHANDARI
SANDEEP
KOTHARI
DEVESH
KANDPAL
C.S.C.
PRIYANKA
AGRAWAL
DHRUV
CHANDRA
J.C JOSHI

48 MCC/14753/2024 FOR RESTORATION APPLICATION
IA/14754/2024 FOR DELAY CONDONATION APPLICATION
IN

WPMS/2831/2018 SMT. RAJBALA TONK
Versus
SH. S. K. GAUTAM

ADITYA PRATAP
SINGH

ANSHU KUMAR

49 IA/5/2024 FOR MISCELLANEOUS APPLICATION
IN

WPMS/999/2020 M/S SHREYASH COMMOTRADE
LLP
Versus
STATE OF UTTARAKHAND AND
OTHERS

BIRENDRA
SINGH
ADHIKARI
SAURAV
AGRAWAL
ANSHUMAN
CHOWDHARY

C.S.C.
VIKAS
BAHUGUNA

50 IA/4/2024 FOR DELAY CONDONATION APPLICATION
IA/5/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/6/2024 FOR SUBSTITUTION APPLICATION
IN

AO/321/2022 I C I C I LOMBARD GENERAL
INSURANCE COMPANY LIMITED
Versus
JAGAT SINGH AND OTHERS

BHARAT TEWARI
PULAK
AGARWAL

DUSHYANT
MAINALI
SANJAY BHATT
PREM PRAKASH
BHATT

51 IA/5/2024 FOR MODIFICATION APPLICATION
IN

WPMS/1355/2022 DHANASHREE AGRO PRODUCTS
PRIVATE LIMITED
Versus
PRESIDING OFFICER LABOUR
COURT HARIDWAR AND OTHERS

VIKAS
BAHUGUNA

YOGESH KUMAR
PACHOLIA

52 IA/3/2024 FOR URGENCY APPLICATION
IN

SPA/104/2024 BANK OF BARODA
Versus
GURPEET NARULA AND OTHERS

SIDDHARTH JAIN

BHUWAN BHATT

NOTE : IA 2/2024 IS DEFECTIVE.

53 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IN

AO/423/2024

MS GOLDEN INFRACON PVT LTD
Versus
STATE INFRASTRUCTURE AND
INDUSTRIAL DEVELOPMENT
CORPORATION

ADITYA GAUR
DAMINI
SRESTHA
ABHISHEK
JUNEJA
APARJITA SINGH
RIDIHMA VERMA
MADHU
AYACHIT
DIGVIJAY SINGH
BISHT
AMAR VIVEK
SHASHWAT
TRIPATHI

RISHI VOHRA
MEENAKSHI
OGRA
AMARJEET
KUMAR
VINAY SINGH
CHAUHAN
SHLIPA PANDE
YASHIKA
CHADHA
CHHAVI PANDE
VIPUL SHARMA

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Causelists generated for Bench ID- 1006 and causlist ID- (1001) 10/12/2024 06:14:30 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER/MEDIATION
WEDNESDAY, DECEMBER 11, 2024, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

AT 11:00 A.M.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	CRLR/481/2023	RANVEER TOMAR Versus STATE OF UTTARAKHAND AND OTHERS	KANTI RAM P C PETSHALI	VISHWA PRAKASH BAHUGUNA G.A.
	WITH IA/1/2023 FOR STAY APPLICATION			

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Causelists generated for Bench ID- 1003 and causlist ID- (1001) 10/12/2024 05:46:06 pm(256)



NOTICE

For National Lok Adalat on 14.12.2024 (Second Saturday)

1. This is for the information of the members of the Bar association that a National Lok Adalat is scheduled to be held on 14.12.2024 (Second Saturday) at 10:30 am in the premises of Hon'ble High Court of Uttarakhand.
2. In the National Lok Adalat following categories of cases will be taken up:-
 - (1) Criminal compoundable offences.
 - (2) Cases under section 138 of N.I. act.
 - (3) Money recovery cases.
 - (4) MACT cases.
 - (5) Labour and Employment dispute cases.
 - (6) Electricity, water bills and other bill payment cases (excluding non-Compoundable).
 - (7) Matrimonial disputes (except divorce).
 - (8) Land acquisition cases (pending before Civil Courts/Tribunals).
 - (9) Service matters relating to pay and allowances and Retiral Benefits.
 - (10) Revenue cases (pending in High Courts only).
 - (11) Other civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc.
3. Separate Cause Lists for the Lok Adalat will be issued for information of all the concerned. For convenience of litigants and advocates, Cause List will be issued in advance, and in phases. The Final Cause List will be issued and published on 13.12.2024.
4. The members of the Bar association are requested to give list of their cases to the concerned sections of the Registry for listing of the cases before the National Lok Adalat. The members of the Bar are also requested to intimate their clients to appear in the Lok Adalat.
5. The Lok Adalat will be organized through physical mode as well as virtual mode.
6. For any other information regarding the National Lok Adalat and for listing of the cases before the National Lok Adalat, Advocates/Parties may contact office of the High Court Legal Services Committee situated in ADR Building in High Court premises.
7. Advocates/Parties may also contact following officials of the High Court Legal Services Committee for any other information:-

- A. Sri. Gaurav Singh Chauhan
- B. Sri. Deepak Chandra Bhatt
- C. Sri. Anil Kumar

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